

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
OA.NO. 06 OF 2012

①

In the matter of:

Nizamuddin West Association

....Appellant

Versus

Union of India and Others

... Respondents

STATUS / PROGRESS REPORT OF GOVERNMENT OF NCT OF DELHI
WITH RESPECT TO THE ORDERS DATED 17.10.2023 and 09.01.2024.

1. That this Hon'ble National Green Tribunal vide order dated 17.10.2023 was pleased to ordered that:

" 6. The situation with regard to cleaning of river Yamuna is far from satisfactory. The report submitted by all the above agencies seems to be deficit on the following issues.

- i. Details of the drains discharging into the River Yamuna (both with treated waste water/untreated waste water). The details include the quantity and quality of the discharge water.*
- ii Details of the STPs that have been constructed and operational to treat the waste water discharged from the above drains. The capacity of the existing STP and the quality of the treated waste water, if it is meeting the standards or not.*
- iii. Details of upgradation of the existing STPs.*
- iv. Details of those areas/colonies which have so far not been covered in the above scheme shall be furnished indicating timelines for laying down sewage network system to trap all the sewage generated from authorized*

and unauthorized colonies and linking to the main drain for treatment & disposal.

- v. *Measures/steps taken for utilization of the treated waste water for agriculture, horticulture, construction activities, dust mitigation and other non-contact purposes.*
- vi. *Details of monitoring of the functioning of the STPs, water quality monitoring.*
- vii *Rejuvenation and restoration of the Yamuna River Flood Plain and the associated wetlands.....”*

2. That with respect to above mentioned order dated 17.10.2023, Status / Progress Report of Govt. of NCT of Delhi was filed on 21.12.2023.
3. That this Hon'ble Tribunal vide order dated 09.01.2024 was pleased to ordered that:

“.....3. The reports, at the instance of the State of Haryana, NCT Delhi and State of UP have been filed but we find that the requisite information which is necessary for ascertaining the correct factual situation has not been disclosed. The reports must disclose each drain which is discharging the treated or untreated effluent in river Yamuna in the state/NCT concerned, the total quantity of treated/untreated discharge by that drain in the river, the STPs set up on that drain at different locations and end point local body which is ultimately responsible to ensure that no untreated discharge takes place from the drain”.

4. River Yamuna is the major and second largest tributary of river Ganga and in Delhi stretch alone is responsible for 76% of river's pollution. NCT of Delhi has 11 Districts- North, North-East, North-West, West, South, South-West, South-East, New Delhi, Central, Shahadra and East. A District-wise approach may be undertaken for rejuvenation of river Yamuna in Delhi.

5. As per River Ganga (Rejuvenation, Protection and Management ³ Authorities Order, 2016, every District Level Committee has the powers and responsibility in relation to River Ganga and its tributaries flowing through it.

6. We have considered the reports submitted by the State of Haryana, NCT Delhi and UP which are deficient in following aspects:-

Delhi

- 1) Out of 22 drains meeting river Yamuna, only nine drains have been tapped and untapped 13 drains are still discharging huge quantity of sewage (2976.4 MLD)
- 2) Najafgarh and Shahdara drains which are the major source of sewage discharge (507.4 MGD), are said to be not feasible for interception. No timeline is disclosed for completion of Interceptor Sewer Project to divert flow of these two drains.
- 3) There is a gap of 222 MGD in sewage treatment thus untreated sewage is being discharged into Yamuna. For assessing the factual status, sewage being discharged through drains and sewage diverted to STPs is to be accounted for.
- 4) In the Performance results provided in R-6 of the report on STPs, no data has been provided for fecal coliform. The performance results provided by CPCB in their report on nine STPs, show that only two STOs are meeting with FC norms.....

7. In the circumstances of the case, we direct the State of Haryana, NCT Delhi and UP to furnish the requisite information as required by preceding paragraphs of this order and file fresh report within a period of four weeks by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. CPCB is also directed to file fresh report in terms of the above directions.....”

4. That, High Level Committee (HLC) has been constituted by the Hon'ble National Green Tribunal vide order dated 09.01.2023 in OA. No. 21/2023 in the matter of Ashwani Yadav Vs. Govt. of NCT of Delhi [now being dealt in O.A. No. 06 of 2012 in the matter of "Nizamuddin West Association Vs. Union of India and Ors".] with Chief Secretary, Delhi as Convener and Secretaries / HODs of various Ministries / Departments of Govt. of India / Delhi as members.

The High Level Committee (HLC) was asked to deal with all issues as set out in order dated 27.01.2021 in OA No. 06 /2012 (Manoj Mishra vs. Union of India & Ors) and other ancillary matters mentioned above.

5. That High Level Committee (HLC) prepared Department wise detailed Action Plan for Rejuvenation of River Yamuna including Nodal Officer for each project after its first meeting on 20.01.2023 and an order dated 27.01.2023 was also issued by the Chief Secretary, Govt. of NCT of Delhi for implementation of the said action plan and directions mentioned in the said order. Copy of said Action Plan and order dated 27.01.2023 of Chief Secretary have already been submitted to Hon'ble Tribunal on 31.01.2023.
6. That action points of the "Action Plan for Rejuvenation of River Yamuna" were discussed and progress of various projects were reviewed by the High Level Committee (HLC) in its subsequent Second, Third, Fourth, Fifth, Sixth, Seventh and Eighth meetings held on 14.02.2023, 14.03.2023, 21.04.2023, 09.06.2023, 10.08.2023, 10.10.2023 and 10.01.2024 respectively.
7. That minutes of the meetings of the HLC up to 7th Meeting held on 10.10.2023 have already been submitted to the Hon'ble Green Tribunal vide Status Reports of Govt. of NCT of Delhi filed from time to time before the Hon'ble Green Tribunal.
- Copy of the minutes of the eighth meeting of the High Level Committee (HLC) held on 10.01.2024 is enclosed as **Annexure R-1**.

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8. That the Hon'ble Supreme Court on 11.07.2023 has passed order including following in the Civil Appeal Diary No. 22325/2023 "Govt. of NCT of Delhi Vs. Ashwani Yadav" w.r.t. order dated 09.01.2023 of Hon'ble National Green Tribunal in OA No. 21 / 2023 :

"There shall be a stay of the operation of the direction issued on 9 January 2023 by the National Green Tribunal to the extent that the Lieutenant Governor has been directed to be a member of the Committee and to chair it. The rest of the Committee shall continue to function."

Copy of the above mentioned order dated 11.07.2023 of Hon'ble Supreme Court has been submitted to the Hon'ble Green Tribunal vide Status Report of Govt. of NCT of Delhi filed on 16.10.2023. Next date of hearing in the said matter is 12.03.2024.

9. That the Hon'ble Supreme Court vide order dated 08.08.2023 in SMW (C) No. 1 / 2021 "In Re Remediation of Polluted Rivers" has given directions including following :

"...In that view, we deem it appropriate to first hear the issue relating to the pollution of the Yamuna River. In that regard, the status report shall separately be filed by the State of Haryana as also by the State of Delhi...."

For the present, to consider the issue relating to the pollution of the Yamuna River, list the matters on 03rd October, 2023....."

Copy of the above mentioned order dated 08.08.2023 of Hon'ble Supreme Court has been submitted to the Hon'ble Green Tribunal vide Status Report of Govt. of NCT of Delhi filed on 16.10.2023.

The matter was taken up by the Hon'ble Supreme Court on 29.01.2024 and next date of hearing in the above mentioned case is 27.02.2024.

10. That following main eight action points of the “Action Plan for Rejuvenation of River Yamuna” were discussed and progress of various projects were reviewed by the High Level Committee (HLC) in its meetings held in the past and last meeting held on 10.01.2024 :

- (i) 100 % Treatment of Sewage
- (ii) Trapping of Drains
- (iii) Sewerage Network in Unauthorised Colonies and JJ Clusters
- (iv) Industrial Effluent Management by CETPs
- (v) Faecal Sludge (Septage) Management
- (vi) Regulation of Floodplain
- (vii) Utilization of Treated Wastewater from STPs
- (viii) Other Issues

11. Water Quality Monitoring Results:

That Water Quality Monitoring Results of DPCC Laboratory particularly of Najafgarh Drain (Before out fall into River Yamuna), Water Quality of River Yamuna at ISBT (After meeting Najafgarh Drain) and Water Quality of River Yamuna at Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) were apprised and discussed by the High Level Committee in its meetings held on 10.08.2023, 10.10.2023 and 10.01.2024 respectively.

Due to coordinated action taken by the various concerning departments on the above mentioned eight action points of the “Action Plan for Rejuvenation of River Yamuna” water quality of River Yamuna has improved in respect of parameters COD, BOD and Faecal Coliform.

Water quality of River Yamuna in respect of COD, BOD, DO and Faecal Coliform at 8 Locations being monitored by DPCC Laboratory for the months of December, 2022 (prior to constitution of HLC) and January, 2024 is given in following Table :

S. No.	Location	Water Quality Criteria ('C' Class)							
		COD (mg/l)		BOD (mg/l) 3mg/l or less		DO (mg/l) 5mg/l or more		Fecal Coliform MPN/100ml 500 (desirable)2500 (max permissible) (in lakh)	
		Dec, 2022	Jan, 2024	Dec, 2022	Jan, 2024 (%Reduction)	Dec, 2022	Jan, 2024	Dec, 2022	Jan, 2024
1	Palla	37	32	2.2	2.5	9.4	6.4	0.014	0.004
2	Wazirabad	53	46	9.0	9.0	5.8	4.0	0.026	0.0082
3	ISBT Bridge	176	128	46	37 (19.6%)	Nil	Nil	0.63	0.17
4	ITO Bridge	160	101	42	31 (26.2%)	0.8	0.3	2.6	0.12
5	Nizamudin Bridge	184	152	53	42 (20.8%)	Nil	Nil	0.41	0.22
6	Okhla Barrage	240	168	68	44 (35.3%)	NIL	Nil	5.8	2.4
7	Agra Canal at Okhla Barrage	200	176	62	47 (24.2%)	Nil	Nil	3.9	2.7
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drain)	256	181	73	54 (26%)	Nil	Nil	8.1	3.1

Water Quality Status of River Yamuna at 8 locations being monitored by DPCC Laboratory for the months of December, 2022 and January, 2024 are collectively enclosed as **Annexure -R- 2 (Colly)**.

12. Compliance / Action Taken Report with respect to issues mentioned at para 06 of the order dated 17.10.2023 and para 03 of the order dated 09.01.2024 of Hon'ble Green Tribunal

- (i) **Details of the drains discharging into the River Yamuna (both with treated waste water / untreated waste water including quantity and quality of the discharge water):**

There are 22 drains which are out falling into river Yamuna in the Delhi. Brief of these drains are as follows:

- 09 Drains tapped and no flow observed by DPCC Laboratory in the months of November & December, 2023 and January, 2024.
- 02 Drains (Delhi Gate Drain & Sen Nursing Home Drain) are partially tapped.
- 02 Drains (Najafgarh & Shahdara) are large drains and technically not feasible to tap whole drain (Both the drains are included in the Interceptor Sewer Project of DJB where substantial flow of sub-drains has been / will be tapped)
- 09 drains flow yet to be tapped / diverted to Sewer / STPs for treatment.

Out of 09 drains, no flow was observed in Abul Fazal drain by DPCC Laboratory in the months of September, October, November & December, 2023 and January, 2024.

Brief about 22 Drains out falling into River Yamuna in Delhi and Proposed Action for Tapping of Flow is given in following Table:

S. No.	Name of Drain	Flow in MLD (As per DJB)			Status of Drain (Tapped/ Partially Tapped / Untapped)	STP in which tapped waste water is treated / proposed to be treated			Proposed Action/ Timeline for Tapping of Drain	
		Total Waste Water	Treated Waste water	Untreated Waste water		Name	Compliance (As per DPCC), Jan, 2024 w.r.t Prescribed Standards	End Point of Disposal		
1	Metcalf House Drain	17.25 (3.79 MGD)	0	17.25	Tapped	Treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V , VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Tapped	Already
2	Khyber Pass Drain	1.7 (0.37 MGD)	0	1.7	Tapped	Treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V,VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Tapped	Already
3	Sweeper Colony Drain	8.6 (1.89 MGD)	0	8.6	Tapped	Treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V,VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Tapped	Already
4	Magazine Road Drain	7.8 (1.72 MGD)	0	7.8	Tapped	Treated in Okhla STP (Phase	Okhla Ph V,VI: meeting Okhla Ph-	Agra canal	Drain Tapped	Already

						II/III/ IV/V/VI)	II, III IV: not meeting		
5	Tonga Stand Drain	7.8 (1.72 MGD)	0	7.8	Tapped	Treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V,VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already Tapped
6	Civil Mill Drain	14.68 (3.23 MGD)	0	14.68	Tapped	Treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V,VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already Tapped
7	Moat Drain (Vijay Ghat)	0	0	0	Tapped (no flow at present)	Treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V,VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already Tapped
8	Drain No. 14	25.87 (5.69 MGD)	0	25.87	Tapped	Treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V,VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already Tapped
9	Tekhhand Drain	39.74 (8.74 MGD)	0	39.74	Tapped	Treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V,VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already Tapped
10	Abul Fazal Drain	7(1.54 MGD)	0	7	To be tapped	Proposed to be treated in Okhla STP (Phase II/III/ IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Sewage to be tapped after completion of Batla House Sewage scheme, Timeline: March 2024
11	Sen Nursing Home Drain	43.20 (9.5 MGD)	0	43.2	Partially tapped	Tapped Waste water is treated in Sen Nursing Home STP, remaining to be treated in Okhla STP	Meeting	Agra canal	Overflow/ um- trapped waste water will be treated at Okhla STP after desilting and commissioning of Ring Road SPS Timeline: December, 2024.
12	ISBT Drain (Qudsia Bagh	20.80 (4.58 MGD)	0	20.80	To be tapped	Proposed to be treated in New	Meeting	Najafgarh drain	Work of construction of SPS at the outfall point of the drain

	/Mori Gate Drain)					Coronation Pillar			is in progress and likely to be completed by May 2024
13	Delhi Gate Drain / Power House Drain	122.58 (26.96 MGD)	62.79	59.79	Partially tapped	Tapped Waste water is treated in Delhi Gate STP, remaining to be treated in proposed STP at Delhi Gate	Meeting	Yamuna River	There are 2 operational STPs of 68.2 MLD (15 MGD) capacity and 10 MLD (2.2 MGD) capacity for treatment of tapped waste water of this drain. 15.30 MLD is being used by PPCL (Cooling Towers, Delhi Secretariat, Plant Horticulture Private agencies.) Another STP of 45.46 MLD (10 MGD) is proposed for the treatment of remaining untapped waste water of this drain. Land to be allotted by.
14	Sonia Vihar Drain (On Eastern Bank of Yamuna)	27.24 (5.99 MGD)	0	27.24	To be tapped	Sonia Vihar STP (under construction)	-	Yamuna River	7 MGD STP is being constructed at Sonia Vihar which is likely to be completed by March, 2024
15	Kailash Nagar Drain (On Eastern Bank of Yamuna)	13.62 (3.0 MGD)	0	13.62	To be tapped	Proposed to be treated in Kondli STP	-	Yamuna River	Feasibility of diverting the flow of the drain to Kondli STP through Geeta Colony and Preet Vihar SPS is being worked out jointly with MCD, DUSIB and DJB.
16	Shastri Park Drain (On Eastern Bank of Yamuna)	5.45 (1.2 MGD)	0	5.45	To be tapped	Proposed to be treated in Yamuna Vihar	-	Yamuna River	Feasibility of construction of DSTP is being worked out jointly by MCD, DUSIB, DDA and DJB.
17	Maharani Bagh Drain	30.24 (6.65 MGD)	0	30.24	To be tapped	Proposed to be treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph-II, III IV: not meeting	Agra canal	The completion of the scheme is likely to be completed by May-2024.

18	Jaitpur Drain	5.68 (1.25 MGD)	0	5.68	To be tapped	Proposed to be treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph-II, III IV: not meeting	Agra canal	Sewage to be tapped after completion of Madanpur Khadar GOC scheme by June 2025.
19	Tuglaka Bad Drain (Kalka Ji Drain merged in this drain)	25.05 (5.51 MGD)	0	25.05	Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph-II, III IV: not meeting	Agra canal	
20	Barapulla Drain	91(20.02 MGD)	0	91	To be tapped	Proposed to be treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph-II, III IV: not meeting	Agra canal	Work of Intercepting the Barapulla drain flow by laying of interceptor sewer through micro tunneling and conveying the flow to Okhla WWTP for treatment is in progress and expected to be completed by May-2024.
21	Najafgarh Drain	2056.32 452.34 MGD)	1380	676.32	Being large drain not feasible to be tapped	-	-	Yamuna River	ISP has been commissioned and provision for tapping of 77 drains have been made. There is about 453 MGD flow in the Najafgarh drain. Out of this at present 303.85 MGD comprises of treated effluent from STPs. From Haryana, untreated discharge of 105 MGD is being discharged through Badshahpur and DD-6 drains.
22	Shahdara Drain	840 (184.78 MGD)	363	477	Being large drain not feasible to be tapped	-	-	Yamuna River	ISP has been commissioned and provision for tapping of 29 drains have been made. Total untreated discharge in Shahdara drain is about 105 MGD, out of which 50 MGD (i.e., 45%)

									is untreated sewage is being discharged by UP through Sahibabad, Indirapuri and Banthala drain.
Total	3411.6 (750.4 MGD)	1805.8 (397.2 MGD)	1605.8 (353.2 MGD)						

Status of 22 Drains out falling into River Yamuna in Delhi, their Water Quality in January, 2024 and Proposed Action for Tapping of Flow is at **Annexure-R -3**.

- ii. **Details of the STPs that have been constructed and operational to treat the waste water discharged from the above drains. The capacity of the existing STP and the quality of the treated waste water, if it is meeting the standards or not.**

DJB is operating its existing 37 operational STPs in Delhi with total installed capacity of 667 MGD and have capacity augmentation plan to meet the gap and accommodate future increase in sewage generation.

(A) Status of Sewage Management (January, 2024):

1	Estimated Sewage Generation	792 MGD (80 % of 990 MGD Water Supply)
2	Installed Treatment Capacity of 37 Operational STPs	667 MGD (84.2% of Estimated Sewage Generation) Increase of treatment capacity by 35 MGD since January, 2023 after constitution of HLC
3	Capacity Utilization of existing 37 operational STPs	565 MGD (85.45 % of installed capacity) Increase in treatment by 35 MGD since January, 2023 after constitution of HLC
4	Gap in Treatment Capacity	125 MGD (15.8%)
5	Gap in Treatment	222 MGD (28%)
6	Compliance Status w.r.t Prescribed Standards of BOD /TSS : 10/10 mg/l	Out of 37 Operational STPs : <ul style="list-style-type: none"> ➤ 15 STPs are meeting the prescribed standards (Treatment - 276.3 MGD of 792 MGD) (35 %) ➤ 21 STPs are not meeting the prescribed standards (Treatment - 292.84 MGD). ➤ Sample could not be taken from Molarband STP (0.66 MGD) as no flow was observed during visit on 05.01.2024 ➤ 35 STPs are meeting the designed parameters.

Following are the standards prescribed by DPCC for STPs of DJB in Delhi as per the directions of CPCB under section 18 (1(b)) of the Water (Prevention and Control of Pollution) Act, 1974 vide letter dated 21.04.2015 and further clarified

vide letter dated 27.04.2016 (More Stringent than prescribed by MoEF& CC vide notification dated 13.10.2017):

- (i) pH - 6.5 - 9.0
- (ii) TSS \leq 10 mg/l
- (iii) BOD \leq 10 mg/l
- (iv) COD \leq 50 mg/l
- (v) Ammonical Nitrogen (NH₄ - N) \leq 5mg/l
- (vi) Total Nitrogen (N-Total) \leq 10 mg/l
- (vii) Phosphate (PO₄ - P) \leq 2 mg/l
- (viii) Fecal Coliform (FC) (MPN/100ml) < 230

There are 37 Operational STPs of DJB in Delhi. Following 10 STPs of Delhi Jal Board with total 185 MGD capacity are designed for BOD / TSS : 10 / 10 mg/l :

- (i) Pappankalan Phase II (20 MGD)
- (ii) Nilothi Phase II (20 MGD)
- (iii) Delhi Gate Phase II (15 MGD)
- (iv) Kapashera (5 MGD)
- (v) Chilla (9 MGD)
- (vi) Common Wealth Games Village (1 MGD)
- (vii) Coronation Pillar New STP (70 MGD)
- (viii) Kondli STP Phase-I (10 MGD)
- (ix) Kondli STP Phase-II (25 MGD)
- (x) Kondli STP Phase-III (10 MGD)

All the existing operational STPs of DJB are being monitored by DPCC Laboratory on monthly basis and Analysis Reports are placed on the website of DPCC. As per the Analysis Reports of DPCC Laboratory for the month of January, 2024, 15 out of 37 operational STPs of DJB were found meeting the standards prescribed by DPCC (BOD / TSS: 10 / 10 mg/l) and 35 were found meeting the Design Parameters.

Letters are issued by DPCC to DJB regularly (on monthly basis) for taking rectification measures to meet the prescribed standards.

Brief of existing 37 operational STPs of Delhi Jal Board in Delhi along with their capacities and compliance with respect to prescribed standards for the month of January, 2024 is at **Annexure - R- 4.**

(B) Proposed Sewage Treatment Plants (STPs)

Govt. of NCT of Delhi / Delhi Jal Board is working on following four sectors for augmenting the sewage treatment capacity in Delhi:

- (i) Rehabilitation of existing 3 STPs with total capacity of 70 MGD
[Kondli Phase II (25 MGD - under test & trial run and included in 667 MGD total capacity of operational STPs), Rithala Phase-I (40 MGD) and Yamuna Vihar Phase-II (From 10 MGD to 15 MGD)] [Capacity addition - 45 MGD]
- (ii) Upgradation and increasing capacity of remaining 18 existing STPs
[Coronation Pillar Phase-III STP of 10 MGD capacity in operation, Addition of Capacity - 113.5 MGD]
- (iii) Construction of 3 New STPs with capacity addition of 47 MGD
[Okhla (124 MGD, Progress 94.8 %, Revised Timeline for completion – March, 2024), Delhi Gate (10 MGD – Land to be handed over by MoHUA/ DDA to DJB) and Sonia Vihar (07 MGD, Progress 84.49 %, Revised Timeline for completion – March, 2024)]
- (iv) Construction of 40 New Decentralised STPs (DSTPs) with total capacity of 92 MGD [26 DSTPs with total capacity of 60 MGD at various locations and 14 DSTPs with total capacity of 32 MGD in Najafgarh Drainage Zone] [29 DSTPs of total capacity of 57.57 MGD by December, 2024 and 11 DSTPs of total capacity of 34.43 MGD - 12 months after allocation of land]

Future Scenario of Sewage Treatment Capacity Augmentation in Delhi :

After construction of New STPs / DSTPs, Rehabilitation / Up-gradation of Existing STPs & other projects of DJB following will be the scenario in future:

As per Action Plan		Revised Timelines & Scenario	
Timelines	Capacity (in MGD)	Timelines	Capacity (in MGD)
June, 2023	727	March, 2024	814
December, 2023	814	December, 2024	922
June, 2024	964.5	March, 2025	964.5

All the STPs (existing as well as new) with total capacity of 964.5 MGD are targeted to achieve standards prescribed by DPCC i.e BOD / TSS: 10/10 mg/l by March, 2025.

iii. Details of upgradation of the existing STPs. (15)

Out of 37 Operational STPs of DJB 10 are designed for BOD / TSS : 10/10 mg/l and status of 20 STPs which are being / proposed to be Rehabilitated / Upgraded / Capacity to be augmented to achieve standards prescribed by DPCC i.e BOD / TSS: 10/10 mg/l are given in following table:

Status of 20 STPs which are being / proposed to be Rehabilitated / Upgraded

S. No.	Name of STP	Existing Capacity (In MGD)	Enhanced Capacity (In MGD)	Status (Cumulative Progress as on 25.01.2024)	Timelines
1	Rithala Phase -I	40	40	95.87%	March, 2024
2	Yamuna Vihar Phase- II	10	15	91%	March, 2024
3.	Rithala Phase -II	40	40	100%	Rehabilitated /Upgraded
4.	Kondli Phase -IV	45	45	82%	February, 2024
5.	Pappan Kalan Phase- I	20	30	37%	March, 2024
6.	Nilothi Phase -I	40	60	37%	
7.	Najafgarh	5	5	47%	
8.	Keshopur Phase -II	20	20	47%	
9.	Keshopur Phase-III	40	60	37%	
10.	Rohini Sector 25	15	25	41.5%	
11.	Narela	10	15	41.5%	
12.	Coronation Pillar Phase -I & II	20	20	41.5%	
13.	Coronation Pillar Phase -III	10	10	41.5%	
14.	Okhla Phase- V	16	16	These cases have been put on hold due to scarcity of funds.	
15.	Ghitorni	5	7.5		March, 2025
16.	Vasant Kunj	5	7.5		
17.	Mehrauli	5	7.5		
18.	Yamuna Vihar Phase- I	10	15	4 th call of tender done. As decided fresh tender to be invited.	March, 2025
19.	Keshopur Phase- I	12	18	File sent to competent authority to re-consider decision of re-inviting of tenders.	December, 2024
20.	Yamuna Vihar Phase - III	25	55	File under process for approval of Estimate.	March, 2025
	Total	393	511.5	Addition of 118.5 MGD by March, 2025.	

- iv. Details of those areas / colonies which have so far not been covered in the above scheme shall be furnished indicating timelines for laying down sewage network system to trap all the sewage generated from authorized and unauthorized colonies and linking to the main drain for treatment & disposal.

(A) Sewerage Network in Unauthorized Colonies:

There are 1799 Unauthorized Colonies in Delhi. Timelines for providing sewerage network in unauthorised colonies not having sewerage system are part of the "Action Plan for Rejuvenation of River Yamuna" submitted to Hon'ble Green Tribunal along with Status Report filed on 31.01.2023.

Sewer lines were laid and commissioned in 747 out of total 1,799 Unauthorized Colonies in Delhi for treatment of sewage in STPs / DSTPs in January, 2023. During last one year, sewerage network has been provided to 284 more unauthorised colonies, and now 1,031 out of total 1,799 Unauthorized Colonies in Delhi have sewerage network. Works of providing sewerage network in remaining 768 Unauthorized Colonies are at various stages. Status of Sewerage Network in Unauthorized Colonies, as provided by Delhi Jal Board is given in following Table:

S. No.	Description	Cumulative Status (No.)	Timelines / Remarks
1	Sewer line laid/ commissioned	1,031	Laid / commissioned
2	Work of sewer network is in Progress	296	November, 2024
3	Colonies where NOC is awaited / "O Zone"	161	In these 161 Unauthorised colonies, No Objection Certificate (NOC) was earlier awaited being forest area or "O Zone" or ASI land. Pr. Secretary (Env. & Forest) had taken a meeting on 13.12.2023 with Delhi Jal Board (DJB), Forest Deptt., Delhi Development Authority (DDA), etc. to address

			<p>various issues in respect of unauthorised colonies where NOC is awaited. It was informed that NOC has been issued by Forest Dept. in case of 05 unauthorised colonies and NOC is to be issued in case of 73 unauthorised colonies and DJB is to provide alignment with map to Forest Dept. in case of 36 unauthorised colonies. In case of remaining 47 Unauthorised Colonies, 04 unauthorised colonies are falling under "O Zone" in which responses is awaited from DDA, 05 unauthorised colonies was reported with ASI [wherein ASI gave permission to DJB for one Unauthorised Colony in Mehrauli and in case of one Unauthorised Colony (Tuglakabad Area) matter is pending before Hon'ble High Court and 3 Unauthorised Colonies reportedly don't fall under the jurisdiction of ASI], in case of 12 Unauthorised Colonies laying of sewerage network is not feasible. Further, 26 unauthorised colonies were not traceable earlier, out of which 22 unauthorised colonies have been traced by DJB with help of GSDL and plan is to be submitted by DJB in respect of these Unauthorised Colonies.</p>
4	Colonies where sewerage network is to be laid along with Decentralized STPs	311	The work shall be taken up after allotment & possession of land for DSTPs by DDA /Revenue Deptt.
Total		1799	

The following was decided by the HLC in its meeting held on 10.01.2024:

- (i) DDA to provide status in respect of 04 unauthorized colonies falling under "O Zone" to DJB;
- (ii) DJB to concentrate on providing connection to the households wherever Sewerage Network has been provided;
- (iii) Efforts are to be made by DJB in coordination with GSDL and concerned District Magistrates to trace down 04 Unauthorized Colonies which are untraceable;
- (iv) DJB to expedite the laying of Sewerage Network in remaining Unauthorized Colonies, including in (a) 5 Unauthorized colonies for which NOC has been issued by the Forests Department; (b) 1 Unauthorized Colony for which ASI has given the permission; (c) 3 Unauthorized Colonies for which it was informed that they don't fall under the jurisdiction of ASI; and (d) 22 unauthorised colonies traced by DJB with help of GSDL;
- (v) DJB to provide a report on as to how sewage from 12 Unauthorized Colonies, wherein providing sewerage system is not feasible, would be dealt with;
- (vi) Forests Department to expedite grant of NOC in case of 73 unauthorised colonies;
- (vii) DJB to provide alignment with map to Forest Department in case of 36 unauthorised colonies, expeditiously;
- (viii) DJB to provide report w.r.t. remaining 311 unauthorised colonies, wherein sewer network is to be laid along with DSTPs.

(B) Connection of JJ Clusters with Sewerage System / Decentralized STPs

There are 639 JJ Clusters in Delhi. Timelines for connecting JJ Clusters with the sewerage system or with Decentralized STPs form part of the "Action Plan for Rejuvenation of River Yamuna" submitted to Hon'ble Green Tribunal along with Status Report filed on 31.01.2023.

558 out of total 639 JJ Clusters in Delhi were connected with the sewerage system or with Decentralized STPs for treatment of sewage in January, 2023. During last one year, sewerage network has been provided to 22 more JJ

clusters, and now 580 out of total 639 JJ (actual site 635, solution at 04 site firmed up) Clusters in Delhi are connected with the sewerage system or with Decentralized STPs. Work of connecting remaining 55 JJ Clusters with the sewerage system or with Decentralized STPs for treatment of sewage is at various stages and briefed in following Table :

S.No	Status	No. of JJ Clusters
1	Drains to be trapped in sewer line (work in progress)	09
2	Drains will be trapped after commission of proposed sewer. network in nearby U/A col.	17
3	Drains which can be trapped in to sewerage network by installing lift station	6
4	Decentralized system with the support of NMCG for which demand has been raised for funds	15
5	Trapped in STP through major storm water drain/trapping work are in progress	8
	Total	55

List of 60 JJ Clusters, including one JJ Cluster at S. No. 40 [(Grah Kalyan Samiti Railway Colony Tughlakabad (V.P. Singh Camp), discharge of the drain going into NTPC drain which is already trapped in DJB sewerage network)], with Status and Timelines for connecting with the Sewerage System / DSTPs as received from Delhi Jal Board vide e-mail dated 25.01.2024 is enclosed as **Annexure –R- 5.**

(C) Faecal Sludge (Septage) Management

Septage management in NCT of Delhi and related issues are being dealt as per the provisions of the “Delhi Water Board Septage Management Regulation 2018” notified by the Urban Development Department, Govt. of NCT of Delhi on 12.11.2018 (published in Gazette on 21.11.2018) and orders of Hon’ble National Green Tribunal in OA No 365 / 2021 in the matter of Shamsher Singh versus Govt. of NCT of Delhi passed from time to time.

Detailed compliance / action taken report of Govt. of NCT of Delhi in terms of the orders dated 21.12.2022, 17.10.2023 and 06.12.2023 has been submitted to the Hon'ble Tribunal on 01.02.2024 and Chief Secretary, GNCTD also attended the hearing before the Hon'ble Tribunal on 02.02.2024 and briefed the measures taken / being taken by the Govt. of NCT of Delhi for septage management in NCT of Delhi.

"Delhi Water Board Septage Management Regulation 2018" were notified by the Urban Development Department, GNCTD on 12.11.2018 (published in Gazette on 21.11.2018) and necessary action is to be taken by Delhi Jal Board, District Magistrates and Local Bodies / Municipal Corporations as per the provisions of the said Notification.

DJB has registered 160 licensed / authorized vendors (Emptiers) for collection and transportation of sewage from the septic tanks and has identified 86 designated Sewage Pumping Stations (SPS) / Sewage Treatment Plants (STPs) for receiving the Septage for its treatment. Total 188.1 Crore Litres of septage was collected till 28.01.2024 through licensed/ authorized vendors and treated by DJB at its STPs.

That septage management issue has also been discussed during the eight meetings of the HLC. Vide order dated 27.01.2023, a Committee under the chairmanship of Divisional Commissioner, Revenue Department, GNCTD and consisting of CEO, DJB; Commissioner MCD as Members and Secretary, Urban Development Department, GNCTD as Member-cum-Convener was constituted to revisit the *"Delhi Water Board Septage Management Regulations, 2018"* to make them more effective and enforceable.

Report of this Committee along with proposed amendments in the existing *"Delhi Water Board Septage Management Regulation 2018"* has been approved by DJB in its Board meeting held on 04.05.2023 and the matter is under process for further action as per provisions of the Delhi Water Board Act, 1998.

DPCC in exercise of the powers conferred under section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and keeping in view to curb pollution in River Yamuna in Delhi, issued directions on 27.03.2023 inter-alia mentioned following:

1 (a) *penalty for deposit of septage by unauthorized (unlicensed) entities shall be Rs. 50,000/- plus confiscation of vehicle, per violation.*

(b) *Penalty for disposal of Septage at places other than the designated places by authorized licensee shall be Rs. 50,000/- per violation.*

(c) *Penalty on a person who uses the services of unlicensed vendors / vehicle for discharging the septage shall be Rs. 10,000/- per violation.*

2. *An officer not lower than the rank of Nayab Tehshildar in DM offices & Sub Inspector in Delhi Police and Sanitary Inspector in MCD and JE in DJB and I&FC shall be competent to impose penalty.*

Action Taken by Revenue Department, GNCTD

(a) Action Taken by Revenue Department in the period of 01.04.2023 to 25.01.2024 with respect to the directions dated 27.03.2023 of DPCC is briefed in following table:

S. No	Action	No. of Inspections	No. of Violations observed	EC imposed (Rs.)	EC received (Rs.)	No. of Vehicles confiscated
1	Deposit of Septage by Unauthorized (Unlicensed) Entities	83	1	50,000	50,000	Nil
2	Disposal of Septage at places other than the designated places by Authorized Licensee	62	03	1,10,000	1,10,000	01
3	Use of Services of Unlicensed Vendors/ Vehicles by Persons for discharging septage	83	05	1,35,000	1,35,000	01
Total		228	09	2,95,000	2,95,000	02

Copy of the email dated 25.01.2024 regarding above mentioned Action Taken Report received from Revenue Department, GNCTD is enclosed as **Annexure -R- 6.**

(b) Action Taken Report of District Magistrates w.r.t. "Delhi Water Board Septage Management Regulations, 2018" in the period of 12.11.2018 to 20.01.2024 is as follows:

S.No.	Action Taken Report	Cumulative (12.11.2018 – 20.01.2024)
1	Total No. of Meetings of Septage Management Committees held	136
2	No. of Vehicles/ Tankers found unauthorizedly discharging septage into Drains etc.	64
3	No. of Vehicles/ Tankers impounded	63
4	No. of Challans / Notices issued	57*
5	Total Amount of Environmental Compensation Imposed & received (in Lakhs)	17.19 Lakh

*07 cases are under process

Copy of the email dated 25.01.2024 regarding above mentioned Action Taken Report received from Revenue Department, GNCTD is enclosed as **Annexure -R- 7.**

- v. **Measures / steps taken for utilization of the treated waste water for agriculture, horticulture, construction activities, dust mitigation and other non-contact purposes.**

For use of treated STP water DJB is constructing artificial lakes at various locations and have Action Plan for utilization of treated STP water as given in following Table :

S.No.	Particular	Quantum in MGD																																
1	Quantum of Available Treated STP Water	565 (January, 2024)																																
2	Mandatory Return Flow in River Yamuna	267 (As per the orders of Hon'ble Supreme Court)																																
3	Present Use of Treated STP Water	About 125 MGD [90 MGD for Horticulture in various parks in Delhi including Millennium Park in I.P Estate, Japanese Garden in Rohini and various parks in NDMC area and DTC Depots, PPCL etc. + 35 MGD in Development / Rejuvenation of Lakes / Water Bodies (Pappankalan, Nilothi, Najafgarh & Farm Houses)]																																
4	Proposed Use of Treated STP Water	Presently, 100 MGD Treated Effluent is generated from Coronation Pillar Ph I & II STPs. Following is the breakup of use of 100 MGD Treated Effluent : 21.5 MGD is currently used by IFCD for horticulture / farming purposes. Regarding balance 78.5 MGD plans as follows: a. 28.5 MGD to be used in marshy land of Coronation Pillar STP, b. 40 MGD to be used in Jahangir puri drain for ground water recharge and c. 10 MGD to be used in Bhalaswa Lake & DDA Golf Course. Regarding the proposed usage of 78.5 MGD Treated Effluent in principle approval from Hon'ble (Minister) received and estimates are to be prepared.																																
5	Balance Available Treated STP Water	73 MGD DJB has following projects for use of remaining treated STP Water for Development / Rejuvenation of Lakes :																																
		<table border="1"> <thead> <tr> <th>Project</th> <th>Treated Water Use (in MGD)</th> <th>Progress Cumulative</th> <th>Timelines (Revised)</th> </tr> </thead> <tbody> <tr> <td>Sanjay Lake Kondli STP</td> <td>10</td> <td>98%</td> <td>March, 2024</td> </tr> <tr> <td>Smiriti Van / Lake and nearby areas from Kondli STP.</td> <td>10</td> <td>96%</td> <td>March, 2024</td> </tr> <tr> <td>Rohini Lake No.1</td> <td>15</td> <td>98%</td> <td>December, 2023</td> </tr> <tr> <td>NTPC Eco Park</td> <td>5</td> <td>43% (DJB is pursuing with U.P. Irrigation Department for grant of permission to lay effluent line along and across the Agra Canal.</td> <td>March, 2024</td> </tr> <tr> <td>Okhla</td> <td>20</td> <td>Tender received & under process of award</td> <td>June, 2024</td> </tr> <tr> <td>Rohini Lake No2</td> <td>15</td> <td>95%</td> <td>January, 2024</td> </tr> <tr> <td>Total</td> <td>65</td> <td></td> <td></td> </tr> </tbody> </table>	Project	Treated Water Use (in MGD)	Progress Cumulative	Timelines (Revised)	Sanjay Lake Kondli STP	10	98%	March, 2024	Smiriti Van / Lake and nearby areas from Kondli STP.	10	96%	March, 2024	Rohini Lake No.1	15	98%	December, 2023	NTPC Eco Park	5	43% (DJB is pursuing with U.P. Irrigation Department for grant of permission to lay effluent line along and across the Agra Canal.	March, 2024	Okhla	20	Tender received & under process of award	June, 2024	Rohini Lake No2	15	95%	January, 2024	Total	65		
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		<p>DJB has approved the policy of supplying treated effluent for irrigation purposes, for supply to farmhouse+s for horticulture and recharging of ground water schemes are in progress for supply to farmhouses from Mehrauli, Kapashera, Narela and Okhla STPs. Further schemes of recharging ground water are also in progress from Yamuna Vihar, Pappankalan, Najafgarh, Keshopur, Rithala, Kondli, Okhla, Coronation Pillar STPs</p>
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vi. Details of monitoring of the functioning of the STPs, water quality monitoring.

All the existing operational STPs of DJB are being monitored by DPCC Laboratory on monthly basis and Analysis Reports are placed on the website of DPCC. As per the Analysis Reports of DPCC Laboratory for the month of January, 2024, 15 out of 37 operational STPs of DJB were found meeting the standards prescribed by DPCC (BOD / TSS: 10 / 10 mg/l), Sample could not be taken from Molarband STP (0.66 MGD) as no flow was observed during visit on 05.01.2024 and 35 were found meeting the Design Parameters.

Letters are issued by DPCC to DJB regularly (on monthly basis) for taking rectification measures to meet the prescribed standards.

Brief of existing 37 operational STPs of Delhi Jal Board in Delhi along with their capacities and compliance with respect to prescribed standards for the month of January, 2024 is at Annexure - R- 4.

vii Rejuvenation and restoration of the Yamuna River Flood Plain and the associated wetlands

Rejuvenation and restoration of the Yamuna River Flood Plain and the associated wetlands is as follows:

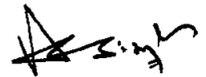
Restoration and Rejuvenation of the floodplains of River Yamuna by DDA is an initiative to enhance the ecological character of the floodplains and to make them accessible to public. A 22 Kilometer stretch of Yamuna floodplains from

Wazirabad Barrage to Okhla Barrage (eastern and western banks) covering an area of about 1600 hectares is being taken up for restoration as per the directions of the Hon'ble Green Tribunal and recommendations of the Principal Committee constituted by Hon'ble Green Tribunal.

DDA is going ahead with the Restoration and rejuvenation of floodplains of River Yamuna. The complete stretch of Zone-'O' falling under the jurisdiction of DDA has been subdivided into 10 projects including the development of Bio-diversity Park near Kalindi Kunj Colony.

Brief status of 10 projects taken up / to be taken up by DDA for development of Yamuna River Front (Restoration and Rejuvenation of River Yamuna Flood Plains Status as on 31.01.2024 is at Annexure - R- 8.

13. That the present status / progress report may kindly be taken on record.



(A.K. Singh)

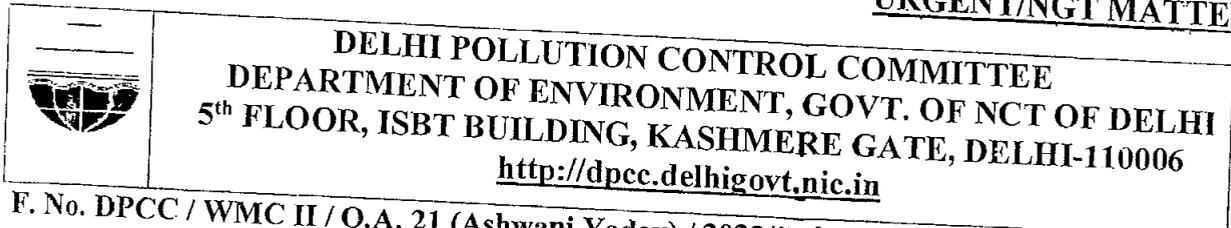
Principal Secretary (Environment & Forest),
Govt. of NCT of Delhi

New Delhi

Dated : .02.2024

(26)

By Email / Speed Post
URGENT/NGT MATTER



F. No. DPCC / WMC II / O.A. 21 (Ashwani Yadav) / 2023/178-207

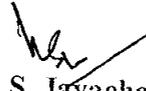
Dated: 28-01-2024

Subject: Minutes of 8th Meeting of the High Level Committee (HLC) on Rejuvenation of River Yamuna held on 10.01.2024.

Madam/Sir,

Please find enclosed herewith Minutes of the "Eighth Meeting" of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal (NGT) to monitor the progress w.r.t action points of the "Action Plan for Rejuvenation of River Yamuna" and various other directions of Hon'ble NGT held under chairmanship of Chief Secretary, GNCTD on 10.01.2024 for urgent necessary action and submission of the Action Taken Report to this office as mentioned in said minutes.

Yours Sincerely,


(Dr. K. S. Jayachandran)
Special Secy (Environment, GNCTD)
Cum Member Secy, DPCC

Encl: As stated above

To,

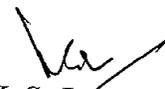
1. Secretary, Ministry of Jal Shakti, Govt. of India, Shram Shakti Bhawan, New Delhi-110001.
2. Secretary, Ministry of Environment & Forest and Climate Change, Govt. of India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi -110003.
3. Secretary, Ministry of Agriculture, Govt. of India, Krishi Bhawan, Dr. Rajendra Prasad Road, New Delhi- 01.
4. Secretary, Ministry of Housing and Urban Affairs, Nirman Bhawan, Maulana Azad Road, Delhi-110011
5. Director General (Forest), Ministry of Environment & Forest and Climate Change, Govt India, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi - 110003.
6. Director General, National Mission for Clean Ganga, 1st Floor, Major Dhyan Chand, National Stadium, India Gate, New Delhi, Delhi 110002.
7. Chairman, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi -110032
8. Additional Chief Secretary (Industries), Industries Department, Govt. of NCT of Delhi. 419, Udyog Sadan, FIE Patparganj, Delhi-92.
9. Additional Chief Secretary (UD), Urban Development Department, GNCTD, 9th Level, Delhi Secretariat Delhi -02.
10. Additional Chief Secretary (Revenue) cum Divisional Commissioner, 5 Sham Nath Marg, Delhi-54.

Contd....2

11. Chairman, Delhi Pollution Control Committee. 5th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
12. Principal Secretary (Environment & Forest), 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
13. Pr. Secretary, Finance Department, GNCTD, 4th level, Delhi Secretariat, I.P. Estate, Delhi - 02.
14. Pr. Secretary Cum Development Commissioner, Development Department, Govt. of NCT of Delhi, 5/9, Under Hill Road, Delhi-11005.
15. Pr. Secretary (PWD), MSO Building (PWD Headquarters), ITO, I.P. Estate, Delhi - 110002
16. Pr. Secretary, Irrigation & Flood Control Deptt. GNCTD, L.M. Bundh, Shastri Nagar, Delhi-31.
17. Commissioner, Municipal Corporation of Delhi, 9th Floor, Dr.S.P.M Civic Center, JLN Marg, Delhi-02.
18. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, Delhi-110023.
19. Chief Executive Officer, Delhi Jal Board, Varunalya Ph-II, Jhandewalan, Delhi-110005.
20. Chief Executive Officer, Delhi Urban Shelter Improvement Board, Punarwas Bhawan, IP Estate, Delhi-02.
21. Addl. Principal Chief Conservator of Forest, GNCTD, Vikas Bhawan, IP Estate, Delhi.
22. Director General, Central Public Works Department, A-Wing, Room No. 101, Nirman Bhawan, Delhi
23. Managing Director, Delhi State Industrial & Infrastructure Development Corporation Ltd. N-36, Bombay Life Building, Connaught Circus, New Delhi - 110001
24. Member Secretary, Wetland Authority of Delhi, 6th Floor, Delhi Secretariat, I.P. Estate, Delhi - 02.
25. District Magistrate (South West District). Old Terminal Tax Building, Kapashera, Delhi-110037
26. District Magistrate (Central District), 14, Darya Ganj, New Delhi- 110002.

Copy to:

1. Pr. Secretary to Hon'ble Lt. Governor, Govt. of NCT of Delhi, Raj Niwas, Delhi -1 10054
2. Additional Secretary to Hon'ble Chief Minister, GNCTD, 3th Level, Delhi Secretariat, Delhi.
3. Secretary to Hon'ble Minister (Environment & Forests), GNCTD, 7th Level, Delhi Secretariat, Delhi
4. Staff Officer to Chief Secretary, GNCTD, 5th Level, Delhi Secretariat, Delhi - 110002.


(Dr. K. S. Jayachandran)

Special Secy (Environment, GNCTD)
Cum Member Secy, DPCC

Minutes of the "Eighth Meeting" of the High Level Committee (HLC) constituted by the Hon'ble National Green Tribunal (NGT) to monitor the progress w.r.t action points of the "Action Plan for Rejuvenation of River Yamuna" and various other directions of the Hon'ble NGT held under chairmanship of Chief Secretary, GNCTD on 10.01.2024.

Eight meeting of the High Level Committee (HLC), constituted by the Hon'ble National Green Tribunal (NGT) vide Order dated 09.01.2023 in OA No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA No. 06/2012 "Nizamuddin West Association Vs Uoi") to monitor the progress w.r.t action points of the "Action Plan for Rejuvenation of River Yamuna" and other directions of the Hon'ble NGT, was held under chairmanship of Chief Secretary, Government of NCT of Delhi (GNCTD) in the Conference Room of Chief Secretary at 5th Level, Delhi Secretariat on 10.01.2024 at 02:00 PM.

2. The meeting was attended by the members of HLC and Secretaries/ HODs of various Departments / Organizations. List of attendees is at Annexure - "A".
3. Special Secretary (Environment)-cum-Member Secretary, DPCC presented before the HLC the status of various projects & action points of the "Action Plan for Rejuvenation of River Yamuna" and Order dated 27.01.2023 issued by the Chief Secretary, GNCTD pursuant to 1st meeting of the HLC held on 20.01.2023 under Chairmanship of Hon'ble Lt. Governor. It was informed that status reports in the aforementioned case were filed before the Hon'ble NGT on 31.01.2023, 05.07.2023, 16.10.2023 and 21.12.2023. The order dated 17.10.2023 of Hon'ble NGT in the said matter was also briefed to the HLC, which is as follows:

"6. The situation with regard to cleaning of river Yamuna is far from satisfactory. The report submitted by all the above agencies seems to be deficit on the following issues:

- i. Details of the drains discharging into the River Yamuna (both with treated waste water/untreated waste water). The details include quantity and quality of the discharge water.
- ii. Details of the STPs that have been constructed and operational to treat the waste water discharged from the above drains. The capacity of the existing STP and the quality of the treated waste water, if it is meeting the standards or not.
- iii. Details of upgradation of the existing STPs.
- iv. Details of those areas/colonies which have so far not been covered in the above scheme shall be furnished indicating timelines for laying down sewage network system to trap all the sewage generated from authorized and unauthorized colonies and linking to the main drain for treatment & disposal.
- v. Measures / steps taken for utilization of the treated waste water for agriculture, horticulture, construction activities, dust mitigation and other non-contact purposes.
- vi. Details of monitoring of the functioning of the STPs, water quality monitoring.

vii. *Rejuvenation and restoration of the Yamuna River Flood Plain and the associated wetlands.*"

4. It was informed that Hon'ble NGT during the hearing scheduled on 09.01.2024 has directed GNCTD to submit a fresh report within 4 weeks, especially w.r.t. following observations:
- (i) The report must disclose each drain which is discharging the treated or untreated effluent in river Yamuna in the NCT, the total quantity of treated/untreated discharge by that drain in the river, the STPs set up on that drain at different locations and end point local body which is ultimately responsible to ensure that no untreated discharge takes place from the drain.
 - (ii) A District-wise approach may be undertaken for rejuvenation of river Yamuna in Delhi. As per River Ganga (Rejuvenation, Protection and Management Authorities Order, 2016, every District Level Committee has the powers and responsibility in relation to River Ganga and its tributaries flowing through it.
 - (iii) Out of 22 drains meeting river Yamuna, only nine drains have been tapped and untapped 13 drains are still discharging huge quantity of sewage (2976.4 MLD).
 - (iv) Najafgarh and Shahdara drains, which are the major source of sewage discharge (507.4 MGD), are said to be not feasible for interception. No timeline is disclosed for completion of Interceptor Sewer Project to divert flow of these two drains.
 - (v) There is a gap of 222 MGD in sewage treatment thus untreated sewage is being discharged into Yamuna. For assessing the factual status, sewage being discharged through drains and sewage diverted to STPs is to be accounted for.
 - (vi) In the Performance results on STPs, no data has been provided for faecal coliform. The performance results provided by CPCB in their report on nine STPs, show that only two STPs are meeting with FC norms.

The next date of hearing in the said matter is scheduled on 13.02.2024.

5. Achievements of HLC since January, 2023 were appraised to the HLC, as briefed in following Table:

S. No	Achievements	Status in January, 2023	Status in December, 2023
1	Improvement in Water Quality of Yamuna river in Dec. 2023 at ISBT in comparison to Dec. 2022: (i) BOD (in mg/l) (ii) COD (in mg/l) (iii) Faecal Coliform (in lakh MPN/100 ml)	BOD: 46 mg/l COD: 272 mg/l Faecal Coliform: 0.63 lakh MPN/ 100 ml (Data of Dec. 2022)	BOD: 35 mg/l (~24% improvement) COD: 202 mg/l (~26% improvement) Faecal Coliform: 0.1 lakh MPN/ 100 ml (~84% improvement)

2	Improvement in Water Quality of Yamuna river in Dec. 2023 at Asgarpur in comparison Dec. 2022: (i) BOD (in mg/l) (ii) COD (in mg/l) (iii) Faecal Coliform (in lakh MPN/100 ml)	BOD: 73 mg/l COD: 250 mg/l Faecal Coliform: 8.1 lakh MPN/ 100 ml (Data of Dec. 2022)	BOD: 51 mg/l (~30% improvement) COD: 170 mg/l (~32% improvement) Faecal Coliform: 2.4 lakh MPN/ 100 ml (~70% improvement)
3	Increase in sewage treatment capacity	632 MGD	667 MGD (increased by 35 MGD)
4	Increase in treatment of sewage	530 MGD	565 MGD (increased by 35 MGD)
5	Significant progress in major projects:	(in percentage of completion of works)	
	(a) Construction of New 124 MGD STP at Okhla	76.7%	94.7%
	(b) Construction of New 7 MGD STP at Sonia Vihar	38.84%	82.5%
	(c) Rehabilitation / Upgradation of 40 MGD STP at Rithala Phase II	29%	100%
	(d) Rehabilitation / Upgradation of 25 MGD STP at Kondli Phase II (Liquid stream started on 24.06.2023)	85%	Under Test & Trial run
	(e) Rehabilitation / Upgradation of 45 MGD STPs at Kondli Phase IV	07%	78%
6	Allotment of land for DSTPs	-	Land at 34 location allotted / being allotted, out of 40 DSTPs
7	Trapping of sub drains of Najafgarh & Supplementary Drains	06	50 (increased by 44)
8	Laying of Sewerage Network in Unauthorized Colonies	747	1031 (increased by 284)
9	Connection of JJ Clusters with the Sewerage Networks	558	580 (increased by 22)
10	De-silting of Trunk / Peripheral Sewer ≥1000 mm diameter	0	66.428 Km
11	De-silting of Sewer ≤ 1000 mm diameter	0	162.25 Km
12	Disconnection of Storm Water Drains with sewerage system	183 Storm Water Drains disconnected	
13	Removal of encroachment from Flood Plain of Yamuna	Encroachment removed from 102.93 Hectares of Flood Plain of Yamuna	

6. It was observed that the action is lagging by the concerned Departments / Organizations on the following major issues, wherein projects are being / have been running behind the pre-decided timelines:

S. No.	Project	Timeline (As per Action Plan of HLC)	Revised Timeline	Remarks
1	Construction of New 124 MGD STP at Okhla	June, 2023	March, 2024	Physical Progress – 94.7% Started taking effluent in December, 2023.
2	Construction of New 07 MGD STP at Sonia Vihar	Sept, 2023	March, 2024	Physical Progress – 82.5%

3	Allotment of Land for New 10 MGD STP at Delhi Gate	January, 2023	-	Land yet to be allotted by Delhi Development Authority (DDA) to Delhi Jal Board (DJB).	
4	Rehabilitation / Upgradation of following major STPs				
	(i) 40 MGD Rithala Phase I STP	June, 2023	March, 2024	Liquid Line started in June, 2023.	
	(ii) 40 MGD Rithala Phase-II STP	March, 2023	October, 2023	Completed.	
	(iii) 25 MGD Kondli Phase II STP	June, 2023	March, 2024	Liquid Line started in June, 2023.	
	(iv) 45 MGD Kondli Phase IV STP	October, 2023	March, 2024	Physical Progress – 78 %	
	(v) 10 MGD Yamuna Vihar Phase II STP (5 MGD to be added)	Sept, 2023	March, 2024	Physical Progress – 89 %	
5	Providing Sewerage Network in Unauthorized Colonies	Sewerage Network provided in 277 Unauthorized Colonies, against the target of 573 Unauthorized Colonies in which work of laying of sewerage network was in progress.			
6	Connection of drainage system of JJ Clusters with sewerage network / DSTPs	22 JJ Clusters connected to sewerage network against the target of 81 JJ Clusters.			
7	Trapping of 76 Sub Drains of Najafgarh Drain, Supplementary Drain and Shahdara Outfall Drain	50 Sub drains trapped [21 Sub drains of Najafgarh Drain & 29 Sub drains of Supplementary Drain] against the target of 76 drains by October, 2023. Two Sub Drains of Shahdara Drain are yet to be trapped (Timeline was June, 2023).			
8	Performance Audit by DJB of 11 major drains trapped and sub drains through an independent agency	Timeline – February, 2023 (Revised Timeline–March-2024). Preliminary survey of 200 sub drains completed. Report of 63 sub drains submitted to DJB. Findings of Performance Audit Report are annexed at Annexure 'B'.			
9	Allotment of land to DJB by DDA (6 Parcels) and Revenue Department (3 Parcels) for the DSTPs.	Land for DSTPs shall be allotted by DDA & Revenue Department soon, except the cases pending before the Courts.			
10	De-silting of Trunk / Peripheral Sewer ≥ 1000 mm Diameter	Out of 200 km, 66.428 km de-silted against the target of 94.93 km (Timeline- June, 2023, Revised Timeline -June, 2024).			
11	De-silting of Sewer ≤ 1000 mm Diameter (New Action Point)	Out of 529.5 km. 162.25 km de-silted			
12	Utilization of treated wastewater from STPs [Projects of Pappankalan (20 MGD), Nilothi (20 MGD) and Najafgarh (5 MGD) completed & commissioned]	Project	Timeline (As per Action Plan of HLC)	Revised Timeline	Remarks (Physical Progress)
		Sanjay Lake (10 MGD) (from Kondli STP)	March, 2023	March, 2024	98%
		Smriti Van/ Lake (10 MGD) from Kondli STP)	March, 2023	March, 2024	96%
		Rohini Lake No 1 (15MGD)	August, 2023	December, 2023	98%
		Rohini Lake No 2 (15MGD)	December, 2023	January, 2024	95%
	NTPC Eco Park (5 MGD) (from Okhla STP)	July, 2023	March, 2024	43%	

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11	Projects for Restoration & Rejuvenation of River Yamuna Flood Plains and removal of encroachment.	<ul style="list-style-type: none"> • Asita East (Part B) and Asita West (Part B) • Kalindi Aviral (Part B inclusive of Baansera) • Amrut Biodiversity Park (Eastern Bank & Western Bank) • Ghat Area Wazirabad to Old Railway Bridge (Part A: Qudsia Ghat) • Ghat Area Wazirabad to Old Railway Bridge (Part B: Sur Ghat) • Yamuna Vanasthali
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7. Special Secretary (Environment)-cum-Member Secretary, DPCC informed that the following information was sought from the DJB vide email dated 09.01.2024, which is awaited:

- (i) reason for non-allotment of land for STPs, in detail;
- (ii) why work of up-gradation of 8 STPs is yet to be started (showing progress 0%)?
- (iii) who is responsible for such delay?
- (iv) what is the status of land allotment in case of 40 DSTPs? If land is allotted then why work has not been started yet?
- (v) why Trunk Drain no. 4 & 5 Brijwasan Drain Outfall of Chhawla Bridge, Goela Village Drain, NG Pond Drain, Mahipal Pur Drain, MCD Drain / Inlet old course of NG Drain are showing 0% progress regarding interception of Sewerage? Who is responsible for such inaction?
- (vi) why there is 0% progress w.r.t. utilization of treated water from Okhla STP?

8. After deliberations and detailed discussions on the above mentioned issues, the following decisions were taken w.r.t. action points of the "Action Plan for Rejuvenation of River Yamuna":

- (1) 100% Treatment of Sewage
- (2) Trapping of all Drains
- (3) Sewerage Network in 1799 Unauthorised Colonies and 639 JJ Clusters
- (4) Industrial effluent management by 13 CETPs
- (5) Faecal Sludge (Septage) Management
- (6) Regulation of Floodplain (By DDA)
- (7) Utilization of Treated Waste Water
- (8) Other Issues viz. (i) Solar Power Generation along Najafgarh Drain, and (ii) Najafgarh Jheel (Environmental Management Plan)

8.1 100 Percent Treatment of Sewage

8.1.1 Sewage Management in Delhi: Present scenario

Estimated Sewage Generation	: 792 MGD (80% of 990 MGD Water Supply)
Installed Treatment Capacity of 37 Operational STPs of DJB	: 667 MGD (84.2% of Estimated Sewage Generation)

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Capacity Utilization of existing 37 STPs	:	565 MGD (84.7% of installed capacity and 71.34% of estimated sewage generation)
Gap in Capacity	:	125 MGD (15.8%)
Gap in Treatment	:	227 MGD (28.6%)

8.1.1.1 Chief Secretary enquired from DJB regarding reasons for gap in treatment and installed capacity of 37 operational STPs. Member Drainage, DJB informed that there is gap in treatment and installed capacity since development as planned for the Areas / Colonies could not happen as envisaged and therefore some of the STPs are under-utilized for want of sewage in the catchment area of such particular STP(s).

8.1.1.2 It was decided that Member Drainage, DJB will provide details of all of such under-utilized STPs, along with a plan for utilization of unutilized capacities of such STPs through diversion of untreated sewage from nearest points to such STPs, if feasible both technically and financially, for optimum utilization of such underutilized STPs.

8.1.1.3 CEO, DJB assured that he will look into the matter. It was decided that CEO DJB should submit a report before HLC in this regard by 05.02.2024.

8.1.2 Focus Areas for Enhancing Sewage Treatment Capacity (297.5 MGD)

Construction of 3 New STPs at Okhla, Delhi Gate and Sonia Vihar	:	47 MGD
Construction of 40 New DSTPs	:	92 MGD
Rehabilitation of existing 2 STPs [Rithala Phase I & Yamuna Vihar Phase II]	:	45 MGD
Up-gradation and increasing capacity of existing 18 STPs	:	*113.5 MGD

* It was observed that STP at Coronation Pillar Ph-III (10 MGD) was non operational at the time of last meeting of the HLC and subsequently it became operational. Thus, remaining work of upgradation/ augmentation of 18 existing STPs reduced from 123.5 MGD to 113.5 MGD.

8.1.3 Future Scenario (As per Action Plan & Revised Timelines)

8.1.3.1 After construction of new STPs / DSTPs, Rehabilitation/ Up-gradation of Existing STPs & other projects of DJB]]

As per Action Plan		Revised Timelines & Scenario	
Timelines	Capacity (in MGD)	Timelines	Capacity (in MGD)
June, 2023	727	March, 2024	814
December, 2023	814	December, 2024	922
June, 2024	964.5	March, 2025	964.5

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(8) 8.1.3.2 It was observed that requisite information from DJB as mentioned in para 7 above is awaited, therefore, the same shall be provided by the DJB to the HLC latest by 05.02.2024.

8.1.3.3 It was decided that all the STPs (existing as well as new) with total capacity of 964.5 MGD should achieve BOD / TSS: 10/10 mg/l by March, 2025.

8.1.4 Water Quality Monitoring Results

8.1.4.1 Water Quality of River Yamuna at eight locations viz. Palla, Wazirabad, ISBT Bridge, ITO Bridge, Nizamudin Bridge, Okhla Barrage, Agra Canal at Okhla Barrage and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) is being monitored by DPCC on monthly basis.

8.1.4.2 Comparative results of Analysis Reports of Water Quality of River Yamuna at eight locations in respect of BOD, COD, DO and Faecal Coliform for the months of December, 2022 and December, 2023 in Tabular Form (**Annexure 'C'**) was apprised to HLC.

8.1.4.3 Analysis Reports show that there is improvement in the Water Quality of River Yamuna at ISBT Bridge, ITO Bridge, Nizamudin Bridge, Okhla Barrage, Agra Canal at Okhla Barrage and Asgarpur in respect of BOD, COD & Faecal Coliform in the month of December, 2023 in comparison to December, 2022.

8.1.4.4 Water Quality of 12 Untapped drains out-falling into River Yamuna of December, 2022 and December, 2023 was also apprised to HLC and it was informed that Water Quality (BOD, TSS & COD) of these 12 Untapped Drains also improved in December, 2023 in comparison to December, 2022. The data of water quality of such 12 Untapped Drains is at **Annexure 'D'**.

8.1.4.5 HLC took notice of the water quality of Najafgarh Drain & River Yamuna and observed that BOD, COD and Faecal Coliform in Najafgarh Drain, ISBT (after meeting Najafgarh Drain) and Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains) have improved in the months of January, 2023 to December, 2023 in comparison to corresponding months of January, 2022 to December, 2022, as may be seen from the data contained in the following tables:

8.1.4.5.1 Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage) (BOD in mg/l)

Location	Year	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec
Najafgarh Drain (Before Outfall into Yamuna)	2022	80	85	75	80	76	70	73	75	70	65	66	68
	2023	53	55	58	60	48	50	46	42	44	48	52	46
ISBT (After meeting Najafgarh Drain)	2022	42	45	48	50	55	68	66	56	54	52	50	46
	2023	38	40	44	48	38	42	38	36	40	44	38	35
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	2022	60	65	70	75	80	75	76	66	75	75	70	73
	2023	56	52	54	58	48	58	40	35	43	50	56	51

8.1.4.5.2 Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage (COD in mg/l)

Location	Year	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec
Najafgarh Drain (Before Outfall into Yamuna)	2022	304	320	363	352	320	346	373	384	352	336	320	384
	2023	272	288	293	272	224	213	192	186	208	240	264	248
ISBT (After meeting Najafgarh Drain)	2022	208	224	240	256	272	88	304	320	288	272	192	272
	2023	208	272	272	256	240	224	208	192	196	213	112	202
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	2022	192	224	232	240	256	266	240	272	272	288	304	250
	2023	186	176	181	192	196	181	152	112	144	176	184	170

8.1.4.5.3 Water Quality of Najafgarh Drain and River Yamuna at ISBT & Asgarpur (D/s of Okhla Barrage) [Faecal Coliform in Lakh MPN/100ml]

Location	Year	Jan	Feb	Mar	Apr	May	June	July	Aug	Sep	Oct	Nov	Dec
Najafgarh Drain (Before Outfall into Yamuna)	2022	DPCC Laboratory is not carrying out monitoring of Faecal Coliform in Drains out falling into river Yamuna.											
	2023	DPCC Laboratory is not carrying out monitoring of Faecal Coliform in Drains out falling into river Yamuna.											
ISBT (After meeting Najafgarh Drain)	2022	2.1	1.07	3.1	2.6	2.7	2.5	1.7	2.4	2.2	2.4	2.1	0.63
	2023	1.0	0.1	0.2	0.25	0.2	0.22	0.17	0.06	0.08	0.93	0.01	0.1
Asgarpur (D/s of Okhla Barrage after confluence of Shahdara & Tuglakabad Drains)	2022	8.4	7.9	8.4	6.1	8.1	8.3	8.1	6.8	6.0	6.1	6.8	8.10
	2023	2.0	2.5	4.3	4.7	4.0	4.30	3.20	1.70	2.0	2.5	3.20	2.40

8.1.4.6 Member Secretary, DPCC informed that there is improvement in the water quality of river Yamuna, however, it is still far from desirable water quality i.e. Dissolved Oxygen \geq 5mg/l, BOD \leq 03 mg/l, and Faecal Coliform \leq 2500 MPN / 100ml.

8.1.5 Monitoring of STPs

8.1.5.1 Member Secretary, DPCC informed that there are 37 STPs of Delhi Jal Board operating in Delhi out of which 36 were monitored in the month of December, 2023 [as flow was not observed in one STP (Coronation Pillar Phase III) at the time of sampling].

8.1.5.2 Out of 36 monitored STPs, 15 STPs were meeting the prescribed standards of BOD (10 mg/l) & TSS (10 mg/l). All 36 monitored STPs were found complying w.r.t design parameters of BOD: TSS (30:50 / 20:30 / 15:20 / 10:15 mg/l).

8.1.5.3 It was decided that DJB should provide a report as to why the remaining 21 STPs were not meeting the prescribed standards of BOD (10 mg/l) & TSS (10 mg/l), despite constructed as per design parameters of BOD : TSS (30:50 / 20:30 / 15:20 / 10:15 mg/l), to the HLC latest by 05.02.2024.

8.1.6 Progress in construction of 03 New STPs [Okhla, Sonia Vihar & Delhi Gate]

8.1.6.1 HLC was informed about the progress made in construction of 03 New STPs at Okhla, Sonia Vihar & Delhi Gate. It was informed that the progress between 6th October, 2023 to 25th December, 2023 is as follows:

- (i) **Okhla (124 MGD Capacity):** Total Progress 94.7% (1.7% in above period) (Started taking effluent in December, 2023).
- (ii) **Sonia Vihar (07 MGD Capacity):** Total Progress 82.5% (9.75% in above period)
- (iii) **Delhi Gate STP (10 MGD):** Ministry of Housing and Urban Affairs (MoHUA) vide its letter dated 14.09.2023 requested DJB to accept allotment of land on "as-is where is" basis. Removal of structure / encroachment is required for construction of STP. DDA informed permission for removal of religious structure has been received.

8.1.6.2 It was decided that District Magistrate (Central) and DDA shall remove encroachment from the site of proposed Delhi Gate STP immediately, for which all necessary support should be extended by Delhi Police, and that DDA should hand over the land to DJB by 12.01.2024.

8.1.6.3 Chief Secretary took a serious note of the delay in Okhla & Sonia Vihar projects and invited attention to para 4.7 'Responsibilities and Liabilities' of the Order No. F.OSD/CS/2023/1581-1612 dated 27.01.2023 issued by the Office of Chief Secretary in this matter, and directed CEO, DJB to examine lapses on the parts of Engineers / Officers / Officials of DJB responsible for delay in these projects and seek their explanations. If such explanations are found not satisfactory by CEO DJB, then necessary disciplinary action shall be initiated against such engineers / officers / officials of DJB, for delay in construction of Okhla & Sonia Vihar STPs. **A report in this regard shall be submitted by the CEO DJB latest by 05.02.2024.**

8.1.7 Land Allotment Issues for DSTPs/ SPS

8.1.7.1 In respect of 40 DSTPs, it was informed that there were land allotment issues in case of 29 DSTPs / SPS. It was informed that out of total 40 DSTPs, land has been allotted/ being allotted in respect of 34 DSTPs and in 6 cases land is to be allotted to DJB by DDA / Revenue Department, GNCTD.

8.1.7.2 Status in respect of all 40 DSTPs was briefed to the Committee and given below:

- Work under award - 01 Case
- Tender Received - 14 Cases
- Tender Invited - 01 Case
- Tender to be Invited/ Re-invited - 16 Cases
- Estimate under approval - 02 Cases

- Land yet to be allotted - 06 Cases
- Stay Order on Land by Hon'ble High Court - 02 Cases

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15 8.1.7.3 It was decided that VC, DDA and Divisional Commissioner-cum-ACS(Revenue) shall submit a status report w.r.t. allotment of land for setting up of remaining 6 DSTPs to the HLC latest by 05.02.2024. In case, the land parcels are not available due to reasons beyond control of the DDA and/or Revenue Department, then DDA and/or Revenue Department shall inform the same in writing to the DJB latest by 05.02.2024 and in such case DJB shall identify alternative land latest by 09.02.2024 for setting up of such DSTPs.

8.1.7.4 Addl. Commissioner, MCD informed that these are some cases / projects of setting up of DSTPs falling under Amrut 2.0, pertaining to MCD which are to be taken up in the State Level Committee.

8.1.7.5 It was observed that out of total 40 DSTPs cases, 13 DSTP cases fall under Amrut 2.0 and these cases are to be taken up in the meeting of State Level Committee. Addl. Chief Secretary (UD) assured that he will take a meeting with MCD and DJB to discuss the issues before taking up these issues in the meeting of State Level Committee for projects falling under Amrut.

14 8.1.7.6 It was decided that Addl. Chief Secretary (UD) shall resolve the issues related to such 13 DSTPs and place these issues in the forthcoming meeting of State High Powered Steering Committee (SHPS) on or before 05.02.2024.

8.1.8 Progress in Rehabilitation of existing 3 STPs [Kondli Phase-II, Rithala Phase-I & Yamuna Vihar Phase-II]

8.1.8.1 The Committee was informed about the progress in respect of rehabilitation of existing 3 STPs [Kondli Phase-II (25 MGD), Rithala Phase-I (40 MGD) and Yamuna Vihar Phase-II (from 10-15 MGD) between 06th October, 2023 to 25th December, 2023 as given below:

(i)	Kondli Phase-II (25 MGD)	Total Progress - 96.90 % (1.13 % in above period) [Timeline-June, 2023, Revised Timeline - March, 2024]
(ii)	Rithala Phase-I (40 MGD)	Total Progress - 94.75 % (1.34 % in above period) [Timeline-June, 2023, Revised Timeline - March, 2024]
(iii)	Yamuna Vihar Phase-II	Total Progress - 89% (15% in above period) (from 10 to 15 MGD) [Timeline- Sept, 2023, Revised Timeline - March, 2024]

8.1.8.2 Member Drainage, DJB informed that Kondli Phase-II (25 MGD) is under trial run and started taking the waste water for treatment. In Rithala Phase-I (40 MGD) Liquid line started in June, 2023.

8.1.8.3 DJB was directed to expedite the completion and commissioning of the rehabilitation of above mentioned 3 STPs, and that any further delay beyond 31.03.2024 would invite strict disciplinary action against delinquent concerned senior officers.

8.1.9 Progress of up-gradation of existing 18 STPs

8.1.9.1 Progress/ Status in respect of up-gradation of existing 18 STPs was briefed to the Committee. Member Drainage, DJB informed that:

- (i) in case of work of upgradation of Rithala Phase-II (40 MGD) STP has been completed;
- (ii) in case of Kondli Phase-IV (45 MGD) STP, 15.5% progress was made between 25th Sept, 2023 to 25th December, 2023 (cumulative progress 78%) and revised timelines for completion is March, 2024 (Earlier Timeline was October, 2023);
- (iii) in case of 9 STPs, work is in progress with 33-45% work completed and revised timeline for completion of these projects is March, 2024 (Earlier Timeline was December, 2023);
- (iv) up-gradation of four STPs has been put on hold due to scarcity of funds. Waste water in the catchment areas of these STPs is already trapped and treated. Revised timeline for completion of these projects is March, 2025 (Earlier Timeline was December, 2024).
- (v) in case of Yamuna Vihar Phase – I STP (Earlier Timeline was June, 2024, Revised timeline is March, 2025), tender is being re-invited;
- (vi) in 02 other cases files are under process (for administrative approval of estimate in one case and for approval of work in another case).

8.1.9.2 Member Drainage, DJB informed that due to HAM Model, DJB is not getting bids resulting in delay in award of work. CEO, DJB informed that he will look into the matter and push up for early action.

8.1.9.3 Chief Secretary took a serious note of the delay in these projects and invited attention to para 4.7 '*Responsibilities and Liabilities*' of the Order No. F.OSD/CS/2023/1581-1612 dated 27.01.2023 issued by the Office of Chief Secretary in this matter, and directed CEO, DJB to examine lapses on the parts of Engineers / Officers / Officials of DJB responsible for delay in these projects and seek their explanations. If such explanations are found not satisfactory by CEO DJB, then necessary disciplinary action shall be initiated against such engineers / officers / officials of DJB, for delay in these projects. A report in this regard shall be submitted by the CEO DJB at least one week before the next date of meeting of the HLC.

8.1.9.4 Chief Secretary also directed CEO, DJB to expedite the work of upgradation of remaining STPs without repeatedly extending timelines.

8.1.10 Progress of De-silting of Trunk / Peripheral Sewer Lines (approx. 200 km) and sewer line below 1000 mm diameter (approx. 529.5 Km)

8.1.10.1 The progress of de-silting of Trunk/ Peripheral sewer lines (approximate 200 km) was briefed to the Committee. Out of 200 km, only 66.428 km sewer line has been de-silted against the target of 94.93 km with timeline of June, 2023. The Committee observed that since 10.10.2023 (when de-silting of 30.516 km was completed), only 5.912 km sewer line has been de-silted in last 3 months and expressed its dissatisfaction on such slow speed of de-silting works.

8.1.10.2 Member Drainage, DJB informed that de-silting work of Trunk / Peripheral Sewer Lines delayed due to imposition of GRAP in Delhi due to which Diesel Generator Sets used by the contractors were not allowed to operate.

8.1.10.3 In respect of de-silting of remaining 110 KMs of Trunk /peripheral sewer, Member Drainage informed that de-silting of remaining 110 KMs has reduced to 40 KMs now and file is pending in legal department of DJB. In respect of de-silting of remaining 110 KMs of Trunk / Peripheral Sewer DJB, it was advised to seek opinion of Ld. ASG to resolve the legal issues, if any.

8.1.10.4 Revised Timeline for completion of de-silting of Trunk / Peripheral sewer lines is June, 2024.

8.1.10.5 It was also informed that de-silting work of sewer line below 1000 mm diameter (approx. 529.5 Km) has also been taken up by DJB and 162.25 m of sewer line has been de-silted. Revised Timeline for completion of de-silting of sewer line below 1000 mm diameter (approx. 529.5 Km) is June, 2024 against earlier timeline of December, 2023.

8.1.10.6 DJB was directed to look for possibility of arranging Gas-based-Generator Sets only in all of their tenders (if so required) for execution of de-silting work instead of Diesel Generator Sets, so that work does not get hampered during invocation of GRAP advisories.

8.1.10.7 DJB was also directed to expedite the work of de-silting of Trunk / Peripheral Sewer Lines and Sewers below 1000 mm diameter without any further delay.

8.1.11 Interconnections between Storm Water Drains and Sewerage System (both way)

8.1.11.1 It was informed to the Committee that there are number of locations where there is inter-connection between storm water drains and sewerage system (both way) therefore the Committee in its earlier meeting decided to take up this issue as a new action point as "*Sewerage system and storm water drainage faulty interconnections*".

8.1.11.2 Representative of MCD informed that:

- (i) MCD has carried out survey of 309 drains and has taken necessary action for plugging / closing such points of storm water drains joining / connected with the Sewerage System of DJB.

- (ii) MCD has disconnected 183 no. of drains;
- (iii) in case of 13 drains action plan has been prepared by MCD.
- (iv) 52 drains pertain to PWD/ IF&CD/ DSIIDC;
- (v) 5 drains are not traceable; and
- (vi) in case of 56 drains it is not feasible to disconnect/ plug these drains.

8.1.11.3 Representative of MCD informed that MCD has sent a proposal of Rs.37 crores to Urban Development (UD) Department, GNCTD for funding the projects of MCD. It was informed that in Najafgarh drain basin, work has started for providing storm water drains in unauthorized colonies and JJ clusters.

8.1.11.4 The following directions were given by the Committee:

- (i) MCD to complete the works of plugging / closing such points of storm water drains joining / connected with the Sewerage System of DJB of 13 drains for which action plans have been prepared by it, immediately without any further delay;
- (ii) MCD to provide list of 52 drains pertaining to PWD/ IF&CD/ DSIIDC to the DJB latest by 31.01.2024. Further, list of 56 drains, wherein MCD is of the opinion that it is not feasible to disconnect/ plug these drains, shall also be provided by the MCD to DJB latest by 31.01.2024. DJB shall plug these points;
- (iii) MCD and UD Department, GNCTD to explore funding from Amrut 2.0 scheme;
- (iv) DPCC to also explore funding from the Environmental Compensation received in view of such directions;
- (v) Further, list of 191 points / drains in which there is discharge of waste water from the sewerage system of DJB shall be shared by MCD to DJB, and DJB shall plug these points.

13 MCD, DJB, DPCC and UD Department should submit a report to the HLC on or before 05.02.2024 in this regard.

8.2 Tapping of Drains:

8.2.1 It was informed that following 22 drains are out-falling into river Yamuna in Delhi:

- 02 Drains [Najafgarh (including Supplementary Drain) & Shahdara] being large drains and technically not feasible to tap whole drain however included in Interceptor Sewer Project where substantial flow of sub-drains has been / will be tapped.
- 02 Drains (Delhi Gate Drain & Sen Nursing Home Drain) Partially Tapped;
- 09 drains flow yet to be tapped / diverted to Sewer / STPs for treatment.
- 09 Drains Tapped;

8.2.2 Status of above mentioned 13 Untapped Drains along with proposed action by DJB was briefed to HLC, including following three major drains:

- (i) In case of Barapulla Drain and Maharani Bagh Drain, 54% cumulative progress has been made and the revised timeline for completion of the work is March, 2024 (Timeline in the Action Plan was September, 2023);
- (ii) In case of Mori Gate drain, cumulative progress is 57% and revised timeline for completion of the work is March, 2024 (Timeline in the Action Plan was September, 2023).

8.2.3 Member Drainage, DJB informed that waste water from two drains (Kailash Nagar Drain and Shastri Park Drain) pertains to MCD and therefore MCD is required to tap these drains and divert the waste water to the Sump Well / Sewerage System of DJB by providing rising main.

8.2.4 The Committee was also informed about the directions of Hon'ble NGT during the hearing held on 09.01.2024 as mentioned at para 3 above, wherein Govt. of NCT of Delhi has been directed to submit fresh report within 4 weeks.

8.2.5 Accordingly, Chief Secretary directed DJB to take urgent necessary action for tapping of all the untapped drains out falling into river Yamuna, including Kailash Nagar Drain & Shastri Park Drain. It was also directed to ensure treatment of tapped waste water in the STPs and comply with the orders dated 09.01.2024 of Hon'ble NGT in OA No. 06/2012 and provide detailed Action Taken Report to HLC by 05.02.2024.

8.2.6 Progress of tapping of 76 sub-drains of Najafgarh Drain, Supplementary Drain and Shahdara Out fall Drain was briefed to the Committee as under:

- (i) Out of 76 sub-drains, 50 sub drains [21 sub drains out-falling into Najafgarh Drain and 29 sub-drains out-falling into Supplementary Drain] have been tapped against the target of 76 sub-drains by October, 2023;
- (ii) Two sub-drains of Shahdara Drain are yet to be tapped (Timeline was June, 2023);
- (iii) Revised Timelines for tapping of remaining Sub-Drains is yet to be provided by DJB.

8.2.7 It was observed that from meetings of 7th meeting of the HLC held on 10.10.2023 that 47 sub-drains were tapped at that time, and as on 10.01.2024 only 50 sub-drains have been tapped, which shows that only 3 sub-drains have been tapped during a period of 3 months from 10.10.2023 till 10.01.2024, which is highly insufficient. Accordingly, the Committee asked the CEO DJB to look into the matter and submit a report on such delay in tapping of sub-drains to the HLC by 05.02.2024.

8.2.8 Regarding Performance Audit of already tapped 11 major drains and all sub-drains by M/s WAPCOS, it was informed that Preliminary Survey of 200 sub-drains has been completed. It was informed that 126 sub-drains are tapped, 36 sub-drains are untapped and

remaining are partially tapped. Revised Timeline of Completion of work is March, 2024 (Timeline in the Action Plan was February, 2023).

10 8.2.9 It was decided that remaining 36 sub-drains (and 26 sub-drains of Najafgarh Drain if not included in the list of such 36 sub-drains) which are yet to be tapped, and 38 partially tapped sub-drains, shall be tapped by the DJB immediately and **submit an action taken report to the HLC by 05.02.2024.**

8.2.10 It was also decided that Performance Audit of such un-tapped drains and partially tapped drains shall be conducted prior to 15.02.2024 after tapping these sub-drains, so that no leakages of sewerage took place in such sub-drains.

9 8.2.11 The Chief Secretary directed all the Drain Owning Agencies (DOAs) to maintain their drains after Tapping of these Drains by DJB, by providing & maintaining proper screens for arresting & removal of floating materials from the drains and submit Action Taken Report to HLC by 05.02.2024.

8.2.12 It was also decided that Urban Development Department, GNCTD to maintain a ring-fenced Account of untied funds to tune of Rs.1,000 Crores for various projects related to drains in NCT of Delhi.

8.3 Sewerage Network in 1,799 Unauthorised Colonies & Connection of 639 JJ Clusters with the Sewerage System of DJB

8.3.1 Sewerage Network in 1,799 Unauthorised Colonies

8.3.1.1 The progress made in extending sewerage network to 1,799 unauthorised colonies was appraised to the Committee. The sewer line was laid and notified in 747 unauthorised colonies when the Action Plan for rejuvenation of river Yamuna was prepared in Jan. 2023 wherein the following was decided w.r.t. remaining 1052 unauthorised colonies in January, 2023:

- (i) work of sewer network was in progress in 573 unauthorised colonies in January, 2023, which was to be completed by December, 2023. So far, sewer network has been provided in 277 Unauthorised colonics and is yet to be completed in 296 unauthorised colonies. **The Committee observed that during last three months, sewer network has been provided in only 36 Unauthorised colonies, and the CEO DJB to look into the matter and submit a report on such delay in providing sewerage network in Unauthorised colonies to the HLC by 05.02.2024;**
- (ii) in 161 Unauthorised colonies, NOC was earlier awaited being forest area or "O Zone" or ASI land. Pr. Secretary (Env. & Forest) had taken a meeting on 13.12.2023 with DJB, Forest Deptt., DDA, etc. to address various issues in respect of unauthorised colonies where NOC is awaited. It was informed that NOC has been issued by Forest Dept. in case of 05 unauthorised colonies and NOC is to be issued in case of 73 unauthorised colonies and DJB is to provide alignment with map to Forest Dept. in case

of 36 unauthorised colonies. In case of remaining 47 Unauthorised Colonies, 04 unauthorised colonies are falling under "O Zone" in which responses is awaited from DDA, 05 unauthorised colonies was reported with ASI [wherein ASI gave permission to DJB for one Unauthorised Colony in Mehrauli and in case of one Unauthorised Colony (Tuglakabad Area) matter is pending before Hon'ble High Court and 3 Unauthorised Colonies reportedly don't fall under the jurisdiction of ASI], in case of 12 Unauthorised Colonies laying of sewerage network is not feasible. Further, 26 unauthorised colonies were not traceable earlier, out of which 22 unauthorised colonies have been traced by DJB with help of GSDL and plan is to be submitted by DJB in respect of these Unauthorised Colonies.

- (iii) In 318 unauthorised colonies, sewer network is to be laid along with DSTPs, out of which work has been completed in 7 unauthorised colonies.

8.3.1.2 Now, out of 1,799 unauthorised colonies, sewerage network has been provided in 1,031 unauthorised colonies.

8.3.1.3 DJB informed that after exercise by DJB in consultation with GSDL, now there are only 04 Unauthorised Colonies which are not traceable. Further, in case of 12 Unauthorised Colonies (including Anand Parbat Area) wherein DJB informed that providing sewerage system is not feasible.

8.3.1.4 It was decided that:

- (i) DDA has to provide status in respect of 04 unauthorised colonies falling under "O Zone" to DJB;
- (ii) DJB to concentrate on providing connection to the households wherever Sewerage Network has been provided;
- (iii) efforts are to be made by DJB in coordination with GSDL and concerned District Magistrates to trace down 04 Unauthorised Colonies which are untraceable;
- (iv) DJB to expedite the laying of Sewerage Network in remaining Unauthorised Colonies, including in (a) 5 Unauthorised colonies for which NOC has been issued by the Forests Deptt.; (b) 1 Unauthorised Colony for which ASI has given the permission; (c) 3 Unauthorised Colonies for which it was informed that they don't fall under the jurisdiction of ASI; and (d) 22 unauthorised colonies traced by DJB with help of GSDL;
- (v) DJB to provide a report on as to how sewage from 12 Unauthorised Colonies, wherein providing sewerage system is not feasible, would be dealt with;
- (vi) Forests Deptt. to expedite grant of NOC in case of 73 unauthorised colonies;
- (vii) DJB to provide alignment with map to Forest Deptt. in case of 36 unauthorised colonies, expeditiously;

(viii) DJB to provide report w.r.t. remaining 311 unauthorised colonies, wherein sewer network is to be laid along with DSTPs.

8/ It was decided that DJB, Forests Department and DDA should submit the updated Status / Action Taken Report in this regard to HLC by 05.02.2024.

8.3.2 Connection of 639 JJ Clusters with the Sewerage System of DJB

8.3.2.1 It was informed that there are 639 JJ Clusters out of which 558 were already connected with the sewerage system of DJB when the Action Plan of HLC was prepared in January, 2023. It was further informed that out of remaining 81 JJ Clusters, connection with the sewerage system of DJB has been completed in 22 JJ Clusters, work is under progress in 2 JJ Clusters, and in one case estimate for DSTP has been prepared & under process for approval. DJB provided the brief status of remaining 56 JJ Clusters as under:

S. No.	Measures Proposed by DJB / Status	No. of JJ Clusters
1	Drains to be trapped in sewer line (work in progress)	06
2	Drains will be trapped after commission of proposed sewer network in nearby Unauthorized Colonies	17
3	Drains which can be trapped in to sewerage network by installing lift station	06
4	Feasible sites approved by NMCG for which demand has been raised for funds from NMCG	15
5	Trapped in STP through major storm water drain/ trapping work are in progress	08
6	Not feasible due to space constraints and multiple outfalls, etc.	03
7	Site does not exist	01
	Total	56

8.3.2.2 The Committee observed that since last meeting held on 10.10.2023, only 2 JJ clusters have been covered under the sewerage system in last three months, which is highly dissatisfactory.

8.3.2.3 Member Drainage, DJB informed that installation and operation & maintenance of DSTPs for treatment of waste water generated from the J.J Clusters is a very costly affair requiring total Budget of about Rs.53 Crores.

8.3.2.4 It was decided that CEO, DJB should take a final call on non-feasible JJ Clusters due to DJB's submission that budget requirement is not proportional to the quantum of sewage planned to be tapped and expedite the work of connection of remaining JJ Clusters with the Sewerage System of DJB and other measures as mentioned in above table and submit the updated Status / Action Taken Report to HLC by 05.02.2024.

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8.4 Industrial Effluent Management

8.4.1 Member Secretary, DPCC informed that CETPs in Delhi are meeting the prescribed standards in respect of parameters monitored by DPCC.

8.4.2 Regarding upgradation of CETPs, it was informed that 11 CETPs are being operated and maintained by the CETP Societies. Rest of the two CETPs at Narela & Bawana are being operated and maintained by DSIIDC through their concessionaires and upgradation of both the CETPs was to be carried out by DSIIDC by December, 2023. It was informed that upgradation of CETPs at Narela & Bawana work is near completion and expected to be completed by January / February, 2024.

8.4.3 Addl. Chief Secretary (Industries) informed that Government of NCT of Delhi vide notification dated 01.01.2024 has given powers in respect of 11 CETPs, presently being operated and maintained by CETPs Societies, to DJB and DJB has to take over these CETPs from the concerned CETPs Societies.

6 } 8.4.4 It was decided that the upgradation of two CETPs at Narela & Bawana should be completed at the earliest and Addl. Chief Secretary (Industries) should submit the updated Status / Action Taken Report w.r.t. these 2 CETPs to HLC by 05.02.2024.

9 } 8.4.5 It was also decided that CEO DJB should submit the updated Status / Action Taken Report to HLC by 05.02.2024 after taking over such CETPs from CETPs Societies at the earliest.

8.4.6 **Action taken against Dyeing Industries / Units in Non-Conforming Areas of Delhi:**

Member Secretary, DPCC informed about the action taken by the Joint Teams consisting of MCD, DPCC, Revenue Dept., Power Companies, DJB against Dyeing Industries / Units in Non-Conforming Areas of Delhi in the period of 28.04.2023 to 31.12.2023 and the same is briefed below:

- Total No. of Dyeing units inspected : 305
- Close down / Sealed / Disconnection of electricity : 134

8.5 Faecal Sludge (Septage) Management

8.5.1 It was informed that with respect to "Delhi Water Board Septage Management Regulations, 2018" for collection, transportation and disposal of waste of septic tanks (Septage), District Magistrates are taking meetings and action against the defaulters. The cumulative action taken by DMs since said notification dated 12.11.2018 was briefed to HLC.

(46)

8.5.2 Regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018" it was informed that DJB has approved the recommendations of the Committee (constituted by the HLC vide order dated 27.01.2023) in its Board meeting held on 04.05.2023. Necessary action is being taken for amendments in the above mentioned Regulations.

8.5.3 Member Secretary, DPCC briefed the orders dated 21.12.2022, 17.10.2023 & 06.12.2023 of Hon'ble NGT in OA No. 365 / 2021 (Shamsher Singh vs. GNCTD) regarding faecal sludge (septage) management and unauthorized dumping of septage by unauthorized trucks / vehicles on roads & drains. Joint Committee headed by Hon'ble Justice (Retd.) Sh. S. P. Garg & having members from CPCB, DPCC & DJB constituted by Hon'ble NGT vide Order Dated 22.04.2022 submitted its Report Dated 17.12.2022 to Hon'ble NGT. Delhi Govt. / concerning Depts. were required to take action as per the recommendations in the Report of Joint Committee accepted by Hon'ble NGT vide order dated 21.12.2022.

8.5.4 Hon'ble NGT vide order dated 06.12.2023, has directed Chief Secretary, GNCTD to appear by virtual mode on the next date of hearing on 02.02.2024.

8.5.5 Main points of the Report of the Joint Committee headed by Hon'ble Justice (Retd.) Sh. S. P. Garg and Order dated 21.12.2022 is briefed below

- (i) *Publicity about vendors*
- (ii) *Prescription of fixed rates*
- (iii) *Receipt (Triplicate-consumer, STP, self)*
- (iv) *Display of license numbers on vehicles*
- (v) *Allotment of Territorial jurisdiction to vendors*
- (vi) *Centralized Monitoring System/ GPS*
- (vii) *Majority of license to HR vehicles- Challenged by DP (Only 10-DL)*
- (viii) *Lack of ground action by DMs and DJB on septage dumping (As per septage regulations).*

8.5.6 Member Drainage, DJB informed that 160 licenses have been issued to vendors for collection and transportation of septage, however, most of the tankers/ tractors are from Haryana and not allowed to ply in Delhi due to prohibition of movement of such vehicles and being challaned by Delhi Police. This has hampered the services of tankers in Delhi.

8.5.7 Regarding procurement of new vehicle/ tankers by DJB for collection and transportation of septage, it was informed that earlier there was a proposal to procure such vehicles fitted with GPS however since sewerage network is provided in unauthorized colonies by December, 2024, therefore, said proposal was dropped.

8.5.8 It was also informed that for Centralized Monitoring System/ GPS agency was hired by DJB, however, 03 months' contract has expired. CEO, DJB informed that DJB will assess the requirement of minimum no. of vehicles /tankers fitted with GPS system along with capacity for collection and transportation of septage.

8.5.9 It was decided that:

- (i) Urban Development Department, GNCTD to expedite the matter regarding amendments in the existing "Delhi Water Board Septage Management Regulations, 2018";
- (ii) DJB to explore procurement of vehicle / tankers (both smaller and larger capacity) for collection and transportation of septage urgently after making assessment regarding requirement of such vehicles for five years period;
- (iii) DJB shall comply with the orders of Hon'ble NGT in OA No 365/ 2021, including latest order dated 06.12.2023;

A/ (iv) DJB to submit detailed Action Taken Report to HLC by 05.02.2024.

**8.6 Restoration & Rejuvenation of Flood Plains and Removal of Encroachments
Projects of DDA**

8.6.1 Status and progress of 10 projects of DDA for restoration & rejuvenation of flood plains of river Yamuna and removal of encroachment was briefed to the Committee by Director (Landscape), DDA.

8.6.2 Special Secretary (Environment)-cum-Member Secretary, DPCC informed that there is another NGT case related to removal of encroachment from Yamuna flood plain and flooding in Delhi.

8.6.3 Special Secretary (Env.)-cum-Member Secretary, DPCC also informed that the following information was sought from the DDA vide email dated 09.01.2024, which is awaited:

Why there is no progress in removal of encroachment / restoration & rejuvenation of Flood Plains in case of Amrut Bio Diversity Part B, Part C, Ghat Area Part B & C, Mayur Nature Part A & B, Hindon Sarovar Part A& B and Eco Tourism Area Part A?

8.6.4 Hon'ble NGT's order dated 17.10.2023 in OA No. 537 / 2023 (in re: News report published in The Times of India dated 22.08.2023 titled "Why Flooding Has Forced DDA's Master Plan Rethink") constituting High Level Committee under chairmanship of Chief Secretary, Delhi for demarcation of flood plains of Yamuna and suggesting measures to prevent and remove encroachment and unauthorized constructions falling within the flood plains, was also discussed.

8.6.5 It was decided that:

- (i) DDA shall submit information and basic data related to flood plains encroachment to Environment Department of GNCTD by 05.02.2024;
- (ii) DDA to provide reply to email dated 09.01.2024 as mentioned in para 8.6.3 above by 05.02.2024;
- (iii) DDA shall expedite the projects related to restoration & rejuvenation of flood plains of river Yamuna, submit revised timelines of the projects.
- (iv) action for removal of encroachment from flood plain be taken by DDA on priority basis with the help of concerned District Magistrates, and DDA should ensure protection to flood plains by providing proper fencing at boundary of such flood plains.

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8.6.6 DDA should provide an action taken report to HLC by 05.02.2024 in this regard.

8.7 Utilization of Treated Waste Water

8.7.1 It was informed that projects of Lakes at Pappankalan (20 MGD), Nilothi (20 MGD), Najafgarh (5 MGD) have been completed and commissioned. Out of 565 MGD treated STP water, 125 MGD (90 MGD + 35 MGD) is being used in Horticulture and Lake rejuvenation & Water Bodies etc., 267 MGD is the mandatory return flow in river Yamuna, 100 MGD (70 MGD + 30 MGD) is proposed to be used for ground water recharge at DJB Marshy land near Coronation Pillar, Bhalwasa Lake, Jhangirpuri Drain by March, 2024.

8.7.2 DJB has following projects for utilization of 75 MGD treated STP water:

Smriti Van/ Lake (10 MGD)	:	The work of laying of pipeline completed/ being completed, but filling of Smriti Lake cannot be started till consent of DDA is received.
Sanjay Lake from Kondli STP (10 MGD)	:	98% (Timeline – March, 2023); Revised Timeline - March, 2024
NTPC Eco Park (5 MGD)	:	43% (Timeline – July, 2023); Revised Timeline - March, 2024 It was informed that the permission for crossing the Agra Canal is awaited from UP Irrigation Department.
Rohini Lake No. 1 (15 MGD)	:	98% (Timeline – August, 2023); Revised Timeline –December, 2023. It was informed that the work of the lake has been completed/ being completed, and electric connection is awaited for commissioning of the same.
Rohini Lake No. 2 (15 MGD)	:	95% (Timeline – Jan, 2023); Revised Timeline - March, 2024. It was informed that the work of the lake has been completed/ being completed, and electric connection is awaited for commissioning of the same.
Okhla (20 MGD)	:	Timeline - December 2023; Revised Timeline - June, 2024). It was informed that bids against the tender have been received and the matter is under process.

8.7.3 HLC observed that during its 7th meeting held on 10.10.2023, the work of utilization of treated STP water at Sanjay Lake from Kondli STP (10 MGD) was shown as completed, however, the same is yet to be completed as informed during the meeting. The Committee conveyed its strong displeasure about providing of such incorrect data in casual manner by concerned officers of DJB and directed CEO, DJB to call for the explanation of concerned Chief Engineer of DJB to explain as to why disciplinary action shall not be recommended against him/her for providing incorrect data to the HLC. **CEO DJB was asked to provide an action taken report in this regard to HLC by 05.02.2024.**

8.7.4 The Committee asked the CEO, DJB to follow up the matter with UP Irrigation Department to obtain its permission for crossing the Agra Canal to ensure utilization of treated sewage water from NTPC Eco Park STP (5 MGD).

8.7.5 The Committee asked the CEO, DJB to ensure electric connection for commissioning of the Rohini Lake No. 1 (15 MGD) and Rohini Lake No. 2 (15 MGD) so that treated sewage water may be utilized.

8.7.6 CEO, DJB informed that he will look into the matter and get detailed Action Plan prepared for utilization of treated STP Water.

8.7.7 Member Secretary, DPCC informed that Map has been prepared by GSDL for 83 parks of DDA. It was informed that 65 parks are within 5 Kms from various STPS and 17 lie in range of more than 5 Kms from STPs. Detailed status of various 83 parks was briefed to Committee.

8.7.8 **DJB was directed to expedite the projects related to utilization of treated STP water and submit detailed Action Plan for utilization of treated STP water in various parks/ Lakes etc. to the HLC by 05.02.2024.**

8.8 Solar Power Generation along Najafgarh Drain

8.8.1 It was informed that in the 4th meeting of HLC, IF&C Department was directed to explore the solar power generation along the Najafgarh Drain by providing pillars on its Banks to install Solar Panels. Power Department / Solar Corporation of India were to be involved for exploring the suitable options / funding for Solar Power Generation.

8.8.2 IF&C Department informed that the matter was pursued with SECI and as per their advice DTL was consulted which has opined that Power Purchase Agreement (PPA) is feasible. It was informed that SEBI has submitted draft preliminary feasibility report to Power Department on 01.12.2023 for comments and finalization.

8.8.3 **It was decided that IF&C Department should take up the matter with Power Department of GNCTD for expeditious action in this regard and submit a report to the HLC by 05.02.2024.**

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8.9 Najafgarh Jheel (Environmental Management Plan)

8.9.1 The decisions taken by Najafgarh Wetland Committee headed by District Magistrate (South West) were briefed to HLC. The District Magistrate (South West) briefed the Committee that option of land acquisition has huge financial implications of about Rs.268 crores (approx.) for 115 acres affected inundation. Further, there will be a threat of encroachment of acquired land if water recedes. The Najafgarh Wetland Committee unanimously concluded that Jheel area in its current nature be maintained.

8.9.2 It was informed that Government of Haryana is diverting the waste water and having related projects which are scheduled to be completed by March, 2025. This will result in significant reduction in flow of waste water into Najafgarh Jheel.

8.9.3 It was decided that Gram Sabha land may be identified and replaced / exchanged by District Magistrate (South West) with land owners of the permanently inundated land to protect the Najafgarh Wetland to the extent possible at the minimum cost to exchequer with the approval of the Competent Authority.

9. The meeting ended with a vote of thanks to the Chair.

ATTENDANCE SHEET

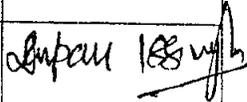
Subject: 8th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to monitor the progress w.r.t Action Points of the "Action Plan for Rejuvenation of River Yamuna" and various directions of the Hon'ble National Green Tribunal (NGT).

Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.01.2024

Time: 02:00 PM

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
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4	Mukesh Kumar	CE Zone II I&F&D	ce@nic.gov.in	9958430057	
5	ANIL KUMAR	CE Zone I	"	9958889507	
6	MANBESH RASTOGI	CE/MCD	"	9717788014	
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S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
12.	R. Menaka	SS Finance - I		9434286688	R.M
13.	Ravinder Kumar	DSF-1		9899126484	
14.	RAGNISH KR.	SE (Hort) DDA		8763814531	R.Kw
15.	Nehima Sena	Director Landscaping PDA		9811239855	Neelima
16.	A.K. Singh	Pt. Secy (Env) GNCTD			
17.	K.S. Jayachandren	Sp. Secy (Env) MSIDPCC			
18.	D.K. Singh	SEE, DPCC			
19.	Nandini Maitra	ILC water lab DPCC			

ATTENDANCE SHEET

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Subject: 8th Meeting of the High Level Committee (HLC) constituent by Hon'ble NGT in O.A No. 21/2023 in the matter of "Ashwani Yadav Vs. Govt. of NCT of Delhi" (now OA 06/2012 in the matter of "Nizammudin West Vs. UoI") to monitor the progress w.r.t Action Points of the "Action Plan for Rejuvenation of River Yamuna" and various directions of the Hon'ble National Green Tribunal (NGT).

Venue: Conference Room of Chief Secy, GNCTD, 5th Level, Delhi Secretariat.

Date: 10.01.2024

Time: 02:00 PM

S.No	Name of Officer	Designation and Organization	Email	Mobile No.	Signature
20	S.K. Bhardwaj	CE DJB	cedrprti@gmail.com	9650290118	
21	Ajay Gupta	CE (N) DJB		9850257023	
22	Anup kumar Srivastava	ED(T) NITICG	ed-technical@niticg.nic.in	9971594822	
23	M.K. MALLI- -CK.	Pr-CE (MFF) PND		8800471283	
24	MANOJ KUMAR	CE (South) PND		9811064481	
25	Lakshay Singhal	DM South west	dcswo@nic.in	8010550440	
26	Bharat K Sharma	MS CPCB	mscb.cpcb@nic.in	9868278276	
27	V.P. Mishra	DIR, moefca	midm.vp@gov.in	901380643	
28	Ashish	consultant, AMRST	ashish@amrsta.com	8892361614	
29	H.C. Prasad Under Secy.	MOHWA	harish.chandaa72@gov.in	7982155456	
30	Suneesh Buxy	APCCF/Head DOFWL.	suneesh.buxy@gov.in	8869348253	

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Annexure - 'B'

1/28/24, 1:13 PM

Gmail - Status Report on Performance Audit of trapped drains / sub drains

SS



wmc2 dpcc <wmc2dpcc2023@gmail.com>

Status Report on Performance Audit of trapped drains / sub drains

2 messages

Addl. Chief Engineer C1 DJB <addl.chief.engineer.c1djb@gmail.com> Sun, Jan 28, 2024 at 11:36 AM

To: wmc2dpcc2023@gmail.com

Cc: cedrpr3 <cedrpr3@gmail.com>, memberdrainagedjb <memberdrainagedjb@gmail.com>

Sir,

May please see Status Report on Performance Audit of trapped drains / sub drains

 **Performance Audit Report.docx**
17K

wmc2 dpcc <wmc2dpcc2023@gmail.com>

Sun, Jan 28, 2024 at 11:37 AM

To: MS DPCC <msdpcc2022@gmail.com>, Member Secretary <msdpcc@nic.in>

[Quoted text hidden]

 **Performance Audit Report.docx**
17K

Status Report on Performance Audit of trapped drains / sub drains

A. INTRODUCTION

For Performance Audit of completely trapped 11 Major drains out falling in river Yamuna directly and all sub drains out falling in Najafgarh, Supplementary and Shahdara drain, M/s WAPCOS was appointed by DJB as an independent Agency on 16.05.2023. Audit of total 305 is to be done by M/s WAPCOS.

B. SCOPE OF WORK

As per the Scope of the work, M/s WAPCOS has to submit the comprehensive report for each drain in two phase :-

Phase-I

- A. Name of Drains/ Sub-drains with area.
- B. Name of Drain Owning Agency, if available.
- C. Location with co-ordinates of manholes/sewer lines, ISP or other installation, drain, etc, where it is trapped.
- D. Name of SPS /STP, where the flow is diverted.
- E. Fully trapped or not.
- F. All drains should be mapped on Google map along with details of drains.

Phase-II

- G. Discharge (in MLD) at trapping location. If partially trapped or not trapped, then discharge (in MGD) from the sub-drains/ drains at the mouth of major drains/ Yamuna River.
- H. The quality of water (BOD, COD, DO, TSS and pH).

C. CURRENT STATUS OF PERFORMANCE AUDIT

So far, the phase-I report of 200 out of 305 drain (255+50 additional drains) is submitted by M/s WAPCOS and the summary of the trapping status of the 200 drains is as below:

TRAPPING STATUS	NO. OF DRAINS
FULLY TRAPPED	126
PARTIALLY TRAPPED	37
UN-TRAPPED	36
DISSAPPEARED	01

On above report regarding un-trapped and partially trapped, a letter has been issued to officers concerned for joint inspection.

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Comparative Results of Analysis Reports of Water Quality of River Yamuna at Eight locations in respect of BOD, COD, DO and Faecal Coliform for the month of December, 2022 and December, 2023

Parameters & Standards mentioned in order dated 30.04.2019 of Hon'ble NGT for STPs in Mega and Metropolitan Cities w.r.t. COD, BOD and Faecal Coliform:

- (i) COD – 50 mg/l or less
- (ii) BOD – 10 mg/l or less
- (iii) Faecal Coliform – 230 MPN/100ml or less

S. No.	Location	Water Quality Criteria ('C' Class)							
		COD (mg/l)		BOD (mg/l)		DO (mg/l)		Faecal Coliform MPN/100ml (in lakh)	
		Dec, 2022	Dec, 2023	Dec, 2022	Dec, 2023	Dec, 2022	Dec, 2023	Dec, 2022	Dec, 2023
1	Palla	37	37	2.2	2.0	9.4	6.8	0.014	0.0036
2	Wazirabad	53	53	9	8.0	5.8	4.3	0.026	0.0061
3	ISBT Bridge	176	106	46	35	Nil	0.2	0.63	0.1
4	ITO Bridge	160	90	42	29	0.8	0.5	2.6	0.082
5	Nizamudin Bridge	184	149	53	40	Nil	Nil	0.41	0.15
6	Okhla Barrage	240	154	68	43	Nil	Nil	5.8	1.7
7	Agra Canal at Okhla Barrage	200	162	62	45	Nil	Nil	3.9	2.1
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drain)	256	170	75	51	Nil	Nil	8.1	2.4

Annexure - D**Water Quality of 12 untapped drains out-falling into River Yamuna****(December, 2022 and December, 2023)**

S. No.	Name of Drain	TSS (mg/l)		COD (mg/l)		BOD (mg/l)	
		Dec, 2022	Dec, 2023	Dec, 2022	Dec, 2023	Dec, 2022	Dec, 2023
1	Najafgarh	168	92	384	248	68	46
2	ISBT Drain (Qudsia Bagh/ Mori Gate)	156	86	272	202	53	43
3	Sen Nursing Home	164	84	336	245	62	41
4	Delhi Gate / (Power House)	144	82	224	197	60	42
5	Sonia Vihar	200	76	372	176	58	36
6	Kailash Nagar	152	70	248	160	58	38
7	Shastri Park	96	58	256	148	57	27
8	Barapulla	104	74	240	184	50	40
9	Maharani Bagh	100	72	266	256	54	44
10	Jaitpur	128	82	208	218	48	35
11	Tuglakabad	180	64	400	182	95	32
12	Shahdara	136	96	320	304	67	49

(colly)

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WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/22-23/5309
DATE OF SAMPLING: 08.12.2022

Date: 05/01/2023

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500(max permissible)
1	Palla	28.8138023, 77.2100181	7.46	37	2.2	9.4	14×10 ²
2	Wazirabad	28.7131310, 77.2319304	7.30	53	9	5.8	26×10 ²
3	ISBT Bridge	28.6713533, 77.2338207	7.36	176	46	NIL	63×10 ³
4	ITO Bridge	28.6284288, 77.2534977	7.24	160	42	0.8	26×10 ⁴
5	Nizamudin Bridge	28.5915608, 77.2715342	7.42	184	53	NIL	41×10 ³
6	Okhla Barrage	77°18'49" 28°32'40"	7.38	240	68	NIL	58×10 ⁴
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.40	290	62	NIL	39×10 ⁴
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	7.35	256	73	NIL	8.1×10 ⁵

N. Mitra

I/C Water Lab

Dr. Nandita Moitra
Scientist 'D'

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mce
16/01/2024

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WATER QUALITY STATUS OF RIVER YAMUNA

REPORT NO: DPCC/W/Y/2024/573
DATE OF SAMPLING: 01.01.2024

Dated : 15.01.2024

S. No.	Locations	Latitude Longitude	pH	COD (mg/l)	BOD (mg/l)	DO (mg/l)	Fecal Coliform MPN/100ml
Water Quality Criteria ('C' Class)			6.5-8.5	-	3mg/l or less	5mg/l or more	500(desirable) 2500 (max permissible)
1	Palla	28.8138023, 77.2100181	7.38	32	2.5	6.4	4.0×10^2
2	Wazirabad	28.7131310, 77.2319304	7.33	46	9.0	4.0	8.2×10^2
3	ISBT Bridge	28.6713533, 77.2338207	7.30	128	37	NIL	17×10^3
4	ITO Bridge	28.6284288, 77.2534977	7.27	101	31	0.3	12×10^3
5	Nizamudin Bridge	28.5915608, 77.2715342	7.20	152	42	NIL	22×10^3
6	Okhla Barrage	77°18'49" 28°32'40"	7.09	168	44	NIL	24×10^4
7	Agra Canal at Okhla Barrage	28.545414, 77.311075	7.12	176	47	NIL	27×10^4
8	River Yamuna at Asgarpur (After confluence of Shahdara & Tuglakabad drains)	28.4657003, 77.33905231	7.52	181	54	NIL	31×10^4

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DE (MS) Swast.

Maita
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Dr. Nandita Moitra
Scientist 'D'

Information about 22 Drains out falling into River Yamuna in Delhi, their Water Quality in January, 2024 and Proposed Action for Tapping of Flow

S. No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)			Water Quality of Discharge into River Yamuna (January, 2024) (As per DPCC Lab Report)				Point of Sampling (Before Outfall into river) (Latitude, Longitude*)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / proposed to be treated STP in which tapped waste water is treated			Proposed Action/ Timeline for Tapping of Drain
			Total Waste Water	Treated Waste water	Untreated Waste water	pH (5.5 -9)	TSS (mg/l) (100)	COD (mg/l) (250)	BOD (mg/l) (30)			Name	Compliance (As per DPCC), Jan, 2024 w.r.t Prescribed Standards	End Point of Disposal	
1	MCD	Metcalf House Drain	17.25 (3.79 MGD)	0	17.25	No Flow	No Flow	No Flow	28.6803991, 77.2291258	Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped	
2		Khyber Pass Drain	1.7 (0.37 MGD)	0	1.7	No Flow	No Flow	No Flow	28.6953254, 77.2279064	Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped	
3		Sweeper Colony Drain	8.6 (1.89 MGD)	0	8.6	No Flow	No Flow	No Flow	28.6900959, 77.2282293	Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped	
4		Magazine Road Drain	7.8 (1.72 MGD)	0	7.8	No Flow	No Flow	No Flow	28.6977573, 77.2274876	Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped	
5		Tonga Stand Drain	7.8 (1.72 MGD)	0	7.8	No Flow	No Flow	No Flow	28.6629212, 77.2407143	Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped	
6		Civil Mill Drain	14.68 (3.23 MGD)	0	14.68	No Flow	No Flow	No Flow	28.6507572, 77.2525033	Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped	

Annexure-R-3

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S. No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)			Water Quality of Discharge into River Yamuna (January, 2024) (As per DPCC Lab Report)				Point of Sampling (Before Outfall into river) (Latitude, Longitude*)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / proposed to be treated			Proposed Action/ Timeline for Tapping of Drain
			Total Waste Water	Treated Waste water	Untreated Waste water	pH (5.5-9)	TSS (mg/l) (100)	COD (mg/l) (250)	BOD (mg/l) (30)			Name	Compliance (As per DPCC, Jan. 2024 w.r.t Prescribed Standards)	End Point of Disposal	
7	MCD	Moat Drain (Vijay Ghat)	-	0	0	Dry				-	Tapped (no flow at present)	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped
8		Drain No.14	25.87 (5.69 MGD)	0	25.87	No Flow				28.6115925, 77.2517744	Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped
9		Tekhand Drain	39.74 (8.74 MGD)	0	39.74	-					Tapped	Treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Drain Already tapped
10		Abul Fazal Drain	7 (1.54 MGD)	0	7	No Flow				28.5458359, 77.2982617	To be tapped	Proposed to be treated in Okhla STP (Phase II/III/IV/V/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Sewage to be tapped after completion of Batla House Sewage scheme, Timeline: March 2024

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S. No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)			Water Quality of Discharge into River Yamuna (January, 2024) (As per DPCC Lab Report)				Point of Sampling (Before Outfall into river) (Latitude, Longitude *)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / Proposed to be treated			Proposed Timeline for Tapping of Drain
			Total Waste Water	Treated Waste water	Untreated Waste water	pH (5.5 -9)	TSS (mg/l) (100)	COD (mg/l) (250)	BOD (mg/l) (30)			Name	Compliance (As per DPCC, Jan, 2024 w.r.t Prescribed Standards)	End Point of Disposal	
11	MCD	Sen Nursing Home Drain	43.20 (9.5 MGD)	0	43.2	7.1	86	224	40	28.6205472, 77.2516466	Partially tapped	Tapped Waste water is treated in Sen Nursing Home STP, remaining to be treated in Okhla STP	Meeting	Agra canal	Overflow/ um-trapped waste water will be treated at Okhla STP after desilting and commissioning of Ring Road SPS Timeline: December, 2024.
12		ISBT Drain (Qudsia Bagh/ Mori Gate Drain)	20.80 (4.58 MGD)	0	20.80	7.4	80	192	39	28.6694576, 77.2336664	To be tapped	Proposed to be treated in New Coronation Pillar	Meeting	Najafgarh drain	Work of construction of SPS at the outfall point of the drain is in progress and likely to be completed by May 2024
13		Delhi Gate Drain / Power House Drain	122.58 (26.96 MGD)	62.79	59.79	7.6	78	186	38	28.6350404, 77.255442	Partially tapped	Tapped Waste water is treated in Delhi Gate STP, remaining to be treated in proposed STP at Delhi Gate	Meeting	Yamuna River	There are 2 operational STPs of 68.2 MLD and 10 MGD capacity and 10 MLD(2.2 MGD) capacity for treatment of tapped wastewater of this drain. 15.30 MLD is being used by PPCL (Cooling Towers, Delhi Secretariat, Plant Horticulture, Pvt. Agencies). Another STP of 45.46 MLD (10 MGD) is proposed for the treatment of remaining untapped waste water of this drain. Land to be allotted by.

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S. No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)			Water Quality of Discharge into River Yamuna (January, 2024) (As per DPCC Lab Report)				Point of Sampling (Before Outfall into river) (Latitude, Longitude*)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / Proposed to be treated				Proposed Action/ Timeline for Tapping of Drain
			Total Waste Water	Treated Waste water	Untreated Waste water	pH (5.5-9)	TSS (mg/l) (100)	COD (mg/l) (250)	BOD (mg/l) (30)			Name	Compliance (As per DPCC, Jan. 2024 w.r.t Prescribed Standards)	End Point of Disposal		
14	MCD	Sonia Vihar Drain (On Eastern Bank of Yamuna)	27.24 (5.99 MGD)	0	27.24	7.7	82	160	33	28.7084002, 77.2360452	To be tapped	Sonia Vihar STP (under construction)	-	Yamuna River	7 MGD STP is being constructed at Sonia Vihar which is likely to be completed by March, 2024	
15		Kailash Nagar Drain (On Eastern Bank of Yamuna)	13.62 (3.0 MGD)	0	13.62	7.3	70	170	36	28.6640877, 77.2494362	To be tapped	Proposed to be treated in Kondli STP	-	Yamuna River	Feasibility of diverting the flow of the drain to Kondli STP through Geeta Colony and Preet Vihar SPS is being worked out jointly with MCD DUSIB and DJB.	
16		Shastri Park Drain (On Eastern Bank of Yamuna)	5.45 (1.2 MGD)	0	5.45	7.1	56	152	24	28.6621096, 77.2546735	To be tapped	Proposed to be treated in Yamuna Vihar	-	Yamuna River	Feasibility of construction of DSTP is being worked out jointly by MCD, DUSIB, DDA and DJB.	
17		Maharani Bagh Drain	30.24 (6.65 MGD)	0	30.24	7.6	84	220	41	28.5723966, 77.2686193	To be tapped	Proposed to be treated in Okhla STP (Phase II/III/IV/V/V1)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	The completion of the scheme is likely to be completed by May-2024.	
18		Jaitpur Drain	5.68 (1.25 MGD)	0	5.68	7.1	72	196	37	28.5419379, 77.3083086	To be tapped	Proposed to be treated in Okhla STP (Phase II/III/IV/V/V1)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Sewage to be tapped after completion of Madanpur Khadar GOC scheme by June 2025.	
19		Tuglakabad Drain (Kalkaji Drain merged in this drain)	25.05 (5.51 MGD)	0	25.05	7.4	66	172	36	28.5419317, 77.3082674	Tapped	Treated Okhla STP (Phase II/III/IV/V/V1)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal		

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S. No.	Drain Owning Agency	Name of Drain	Flow in MLD (As per DJB)			Water Quality of Discharge into River Yamuna (Jan, 2024) (As per DPCC Lab Report)				Point of Sampling (Before Outfall into river) (Latitude, Longitude*)	Status of Drain (Tapped / Partially Tapped / Untapped)	STP in which tapped waste water is treated / Proposed to be treated			Proposed Action/ Timeline for Tapping of Drain
			Total Waste Water	Treated Waste water	Untreated Waste water	pH (5.5 -9)	TSS (mg/l) (100)	COD (mg/l) (250)	BOD (mg/l) (30)			Name	Compliance (As per DPCC), Jan, 2024 w.r.t Prescribed Standards	End Point of Disposal	
20	Irrigation & Flood Control Deptt.	Barapulla Drain	91 (20.02 MGD)	0	91	7.5	76	213	38	28.5831727, 77.2640264	To be tapped	Proposed to be treated in Okhla STP (Phase II/III/IV/VI)	Okhla Ph V, VI: meeting Okhla Ph- II, III IV: not meeting	Agra canal	Work of Intercepting the Barapulla drain flow by laying of interceptor sewer through micro tunneling and conveying the flow to Okhla WWTP for treatment is in progress and expected to be completed by May, 2024.
21		Najafgarh Drain	2056.32 (452.34 MGD)	1380	676.32	7.7	88	232	43	28.7090142, 77.2286028	Being large drain not feasible to be tapped	-	-	Yamuna River	ISP has been commissioned and provision for Tapping of 77 drains have been made. There is about 453 MGD flow in the Najafgarh drain. Out of this at present 303.85 MGD comprises of treated effluent from STPs. From Haryana, untreated discharge of 105 MGD is being discharged through Badshahpur & DDD-6 drains.
22		Shahdara Drain	840 (184.78 MGD)	363	477	6.9	94	266	47	28.5588984, 77.3207987	Being large drain not feasible to be tapped	-	-	Yamuna River	ISP has been commissioned and provision for tapping of 29 drains have been made. Total untreated discharge in Shahdara drain is about 105 MGD, out of which 50 MGD (i.e., 45%) is untreated sewage is being discharged by UP through Sahibabad, Indirapuri and Banthala drain.

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Annexure - R-4

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status [Prescribed Standards by DPCC: (pH 6.5 - 9.0), (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50 mg/l), (Ammonical Nitrogen ≤ 5 mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ -P) ≤ 2 mg/l), (Fecal Coliform (FC) (MPN / 100 ml) < 230)]	Compliance w.r.t. Design parameters
1.	Mehrauli	5	5.61	20/30	04.01.2024	pH - 7.3 TSS -132 BOD -90 COD -240 Oil & Grease -7.6 Ammonical Nitrogen (N) - 10.1 Dissolved Phosphate- 20.1	pH -7.5 TSS -28 BOD -20 COD -64 Oil & Grease -1.2 Ammonical Nitrogen (N) -1.2 Dissolved Phosphate- 1.1	Not Meeting the Prescribed standard in respect of TSS (28 mg/l), COD (64 mg/l) and BOD (20 mg/l). However meeting the Design Parameters (BOD/TSS:20/30).	Yes
2.	Okhla, Phase - II	12	16.71	30/50	05.01.2024	pH - 7.5 TSS -264 BOD -160 COD -432 Oil & Grease -16.8 Ammonical Nitrogen (N) - 16.2 Dissolved Phosphate- 18.6	pH -7.3 TSS -24 BOD -21 COD -64 Oil & Grease -3.6 Ammonical Nitrogen (N) -1.8 Dissolved Phosphate- 1.4	Not Meeting the Prescribed standard in respect of TSS (24 mg/l) & BOD (21 mg/l). However meeting the Design Parameters (BOD/TSS:30/50). COD-64	Yes
3.	Okhla Phase - III	37	38.54	30/50	05.01.2024	pH - 7.5 TSS -264 BOD -160 COD -432 Oil & Grease -16.8 Ammonical Nitrogen (N) - 16.2	pH -7.3 TSS -36 BOD -24 COD -48 Oil & Grease -1.2 Ammonical Nitrogen (N) -1.1	Not Meeting the Prescribed standard in respect of TSS (36 mg/l) and BOD (24 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes

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Annexure - R-4

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status Prescribed Standards by DPCC: [pH 6.5 - 9.0], TSS ≤ 10 mg/l, BOD ≤ 10 mg/l, COD ≤ 50mg/l, Ammonical Nitrogen ≤ 5mg/l, Total Nitrogen ≤ 10 mg/l, Phosphate (PO ₄ -P) ≤ 2 mg/l, Fecal Coliform (FC) {MPN / 100 ml} < 230] 1	Compliance w.r.t. Design parameters
67						Disolved Phosphate- 18.6	Disolved Phosphate- 2.6		
4.	Okhla Phase - IV	45	49.58	30/50	05.01.2024	pH - 7.5 TSS -264 BOD -160 COD -432 Oil & Grease -16.8 Ammonical Nitrogen (N) - 16.2 Disolved Phosphate- 18.6	pH -7.1 TSS -34 BOD -26 COD -44 Oil & Grease -2 Ammonical Nitrogen (N) -1.6 Disolved Phosphate- 1.6	Not Meeting the Prescribed standard in respect of TSS (34 mg/l) and BOD (26 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
5.	Okhla Phase -V	16	16.01	30/50	05.01.2024	pH - 7.5 TSS -264 BOD -160 COD -432 Oil & Grease -16.8 Ammonical Nitrogen (N) - 16.2 Disolved Phosphate- 18.6	pH - 7.1 TSS -10 BOD -8 COD -32 Oil & Grease -2.8 Ammonical Nitrogen (N) - 1.2 Disolved Phosphate- 1.8	Meeting the Prescribed standards.	Yes
6.	Okhla Phase - VI	30	31.36	20/30	05.01.2024	pH - 7.5 TSS -212 BOD -125 COD -336 Oil & Grease -10	pH -7.2 TSS -8 BOD -5 COD -36 Oil & Grease -1.6	Meeting the Prescribed standards.	Yes
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Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S.No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status by Prescribed Standards by DPCC:	Compliance w.r.t. Design parameters
7.	Molar Band	0.66	0.56	30/50	05.01.2024	Ammonical Nitrogen (N) – 16.7 Dissolved Phosphate-24.1	Ammonical Nitrogen (N) – 1.5 Dissolved Phosphate-1.4	[pH 6.5 - 9.0], (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50 mg/l), (Ammonical Nitrogen ≤ 5 mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) (MPN / 100 ml) < 230)]	
8.	Sen Nursing Home Nallah	2.2	2.62	10/15	09.01.2024	pH - 7.3 TSS -240 BOD -155 COD -192 Oil & Grease -5.6 Ammonical Nitrogen (N) – 19.1 Dissolved Phosphate-19.2	pH -7.7 TSS -8 BOD -6 COD -28 Oil & Grease -2.4 Ammonical Nitrogen (N) – 1.5 Dissolved Phosphate-2	NO flow observed during sampling. Meeting the Prescribed standards.	Yes Yes
9.	Vasant Kunj (Old) Phase-I	2.2	1.65	30/50	04.01.2024	pH - 7.5 TSS -204 BOD -170 COD -400 Oil & Grease -17.2 Ammonical Nitrogen (N) – 17.6 Dissolved Phosphate-23.5	pH - 7.3 TSS -24 BOD -19 COD -64 Oil & Grease -2.4 Ammonical Nitrogen (N) – 1.7 Dissolved Phosphate-2.7	Not Meeting the Prescribed standard in respect of TSS (24 mg/l), BOD (19 mg/l), COD (64 mg/l) and Dissolved Phosphate as P (2.7 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes

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Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status Prescribed Standards by DPCC : pH 6.5 - 9.0, TSS ≤ 10 mg/l, BOD ≤ 10 mg/l, COD ≤ 50mg/l, Ammonical Nitrogen ≤ 5mg/l, Total Nitrogen ≤ 10 mg/l, Phosphate (PO ₄ -P) ≤ 2 mg/l, Fecal Coliform (FC) MPN / 100 ml < 230	Compliance w.r.t. Design parameters
69									
10.	Vasant Kunj (New) Phase-II	3	1.68	30/50	04.01.2024	pH - 7.1 TSS -280 BOD -155 COD -320 Oil & Grease -3.6 Ammonical Nitrogen (N) -16.9 Dissolved Phosphate-22.8	pH -7.6 TSS -30 BOD -22 COD -48 Oil & Grease -1.2 Ammonical Nitrogen (N) -1.8 Dissolved Phosphate-1.7	Not Meeting the Prescribed standard in respect of TSS (30 mg/l) and BOD (22 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
11.	Ghiorini	5	2.52	30/50	04.01.2024	pH - 7.3 TSS -116 BOD -58 COD -240 Oil & Grease -3.6 Ammonical Nitrogen (N) -10.1 Dissolved Phosphate-19.1	pH -7.5 TSS -24 BOD -13 COD -48 Oil & Grease -1 Ammonical Nitrogen (N) -1.3 Dissolved Phosphate-1.3	Not Meeting the Prescribed standard in respect of TSS (24 mg/l), BOD (13 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
12.	Delhi Gate Nallah (Old) Phase-I	2.2	2.50	10/15	09.01.2024	pH - 7.2 TSS -176 BOD -115 COD -176 Oil & Grease -4.4 Ammonical Nitrogen (N) -23.8	pH -7.7 TSS -10 BOD -8 COD -48 Oil & Grease -2 Ammonical Nitrogen (N) -2.5	Meeting the Prescribed standards.	Yes

Annexure - R-4
Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

Sr. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status by [Prescribed Standards by DPCC: (pH 6.5 - 9.0), (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitrogen) ≤ 5mg/l, (Total Nitrogen) ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) (MPN / 100 ml) < 230)]	Compliance w.r.t. Design parameters
13.	Delhi Gate Nallah (New) Phase-II	15	16.58	10/10	09.01.2024	Dissolved Phosphate- 11.8 pH - 7.4 TSS -144 BOD -155 COD -144 Oil & Grease -4 Ammonical Nitrogen (N) -19.6 Dissolved Phosphate- 9.7	Dissolved Phosphate- 1.7 pH -7.5 TSS -10 BOD -5 COD -36 Oil & Grease -2 Ammonical Nitrogen (N) -2 Dissolved Phosphate- 1.1	Meeting the Prescribed standards.	Yes
14.	Kondli Phase - I	10	9.99	10/10	09.01.2024	pH - 7.3 TSS -232 BOD -102 COD -336 Oil & Grease -8.4 Ammonical Nitrogen (N) -27.8 Dissolved Phosphate- 25.4	pH -7.5 TSS - 8 BOD -5 COD -32 Oil & Grease -1.2 Ammonical Nitrogen (N) -2.4 Dissolved Phosphate- 1.2	Meeting the Prescribed standards.	Yes
15.	Kondli Phase - II	25	24.64	10/10	09.01.2024	pH - 7.3 TSS -232 BOD -102 COD -336 Oil & Grease -8.4	pH -7.6 TSS -6 BOD -3 COD -24 Oil & Grease -0.8	Meeting the Prescribed standards.	Yes

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Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status Prescribed Standards by DPCC: [(pH 6.5 - 9.0), (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitrogen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) {MPN / 100 ml} < 230)]	Compliance w.r.t. Design parameters
16	Kondli Phase - III	10	9.99	10/10	09.01.2024	Ammonical Nitrogen (N) -27.8 Dissolved Phosphate- 25.4 pH - 7.3 TSS -232 BOD -102 COD -336 Oil & Grease -8.4 Ammonical Nitrogen (N) -27.8 Dissolved Phosphate- 25.4	Ammonical Nitrogen (N) -1.1 Dissolved Phosphate-1 pH -7.2 TSS -10 BOD 6 COD -24 Oil & Grease -3.6 Ammonical Nitrogen (N) -1.6 Dissolved Phosphate- 1.5	Meeting the Prescribed standards.	Yes
17	Kondli Phase - IV	45	26.31	20/30	09.01.2024	pH - 7.5 TSS -212 BOD -165 COD -192 Oil & Grease -3.6 Ammonical Nitrogen (N) -17.6 Dissolved Phosphate- 22.8	pH -7.6 TSS -26 BOD -14 COD -76 Oil & Grease -1.2 Ammonical Nitrogen (N) -2.2 Dissolved Phosphate- 1.6	Not Meeting the Prescribed standard in respect of TSS (26 mg/l), COD (76 mg/l) and BOD (14 mg/l).	Yes
18	Chilla	9	8.36	10/10	09.01.2024	pH -7.3 TSS -200 BOD -66	pH -7.5 TSS -8 BOD -6	Meeting the Prescribed standards.	Yes

Annexure – R-4
Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

9682

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S.No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status [Prescribed Standards by DPCC: (pH 6.5 - 9.0), (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitro gen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) {MPN / 100 ml} < 230)]	Compliance w.r.t. Design parameters
19.	Yamuna Vihar Phase-I	10	9.55	30/50	05.01.2024	COD -144 Oil & Grease -5.2 Ammonical Nitrogen (N) - 20.8 Dissolved Phosphate-11.4	COD -40 Oil & Grease -2 Ammonical Nitrogen (N) -1.2 Dissolved Phosphate-1.4	Not Meeting the Prescribed standard in respect of TSS (18 mg/l) . However meeting the Design Parameters (BOD/TSS:30/50).	Yes
20.	Yamuna Vihar Phase-II	10	8.55	30/50	05.01.2024	pH - 7.4 TSS -120 BOD -90 COD -208 Oil & Grease -6.4 Ammonical Nitrogen (N) - 12.8 Dissolved Phosphate-17.3	pH -7.6 TSS -16 BOD -11 COD -52 Oil & Grease -1.6 Ammonical Nitrogen (N) -1.4 Dissolved Phosphate-2.2	Not Meeting the Prescribed standard in respect of TSS (16 mg/l), BOD (11 mg/l), COD-52. and Dissolved Phosphate as P (2.2 mg/l). However meeting the Design Parameters (BOD/TSS:30/50)	Yes

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status [Prescribed Standards by DPCC : [pH 6.5 - 9.0), TSS ≤ 10 mg/l), BOD ≤ 10 mg/l), COD ≤ 50mg/l), (Ammonical Nitrogen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) {MPN / 100 ml} < 230)]	Compliance w.r.t. Design parameters
21.	Yamuna Vihar Ph-III	25	24.47	20/30	05.01.2024	pH - 7.2 TSS -208 BOD -110 COD -72 Oil & Grease -4 Ammonical Nitrogen (N) - 16.5 Dissolved Phosphate- 24.6	pH -7.6 TSS -28 BOD -15 COD -40 Oil & Grease -1.6 Ammonical Nitrogen (N) -1.3 Dissolved Phosphate- 1.5	Not Meeting the Prescribed standard in respect of TSS (28 mg/l) and BOD (15 mg/l) . However meeting the Design Parameters (BOD/TSS:20/30).	Yes
9683									
22.	Akshardham / Common Wealth Games Village	1	0.05	02/01	09.01.2024	pH - 7.3 TSS -200 BOD -105 COD -240 Oil & Grease -5.2 Ammonical Nitrogen (N) - 20.9 Dissolved Phosphate- 13.5	pH -7.7 TSS -8 BOD -6 COD -32 Oil & Grease -0.8 Ammonical Nitrogen (N) -1.2 Dissolved Phosphate- 1.4	Meeting the Prescribed standards.	Yes
23.	Coronation Pillar Phase-I&II	20	10.10	30/50	08.01.2024	pH - 7.6 TSS -316 BOD -135 COD -416 Oil & Grease -8.4 Ammonical Nitrogen (N) - 17.1	pH -7.2 TSS -32 BOD -18 COD -56 Oil & Grease -2 Ammonical Nitrogen (N) - 1.7	Not Meeting the Prescribed standard in respect of TSS (32 mg/l), BOD (18 mg/l) and COD (56 mg/l) . However meeting the Design Parameters	Yes

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S.No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status [Prescribed Standards by DPCC: (pH 6.5 - 9.0), (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitrogen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) {MPN / 100 ml} < 230)]	Compliance w.r.t. Design parameters
24.	Coronation Pillar Phase-III	10	2.00	30/50	08.01.2024	Dissolved Phosphate- 16.6 pH - 7.8 TSS -300 BOD -110 COD -304 Oil & Grease -8 Ammonical Nitrogen (N) - 25.1 Dissolved Phosphate- 16.3	Dissolved Phosphate- 1.7 pH -7.6 TSS -24 BOD -13 COD -52 Oil & Grease -2.4 Ammonical Nitrogen (N) - 1.8 Dissolved Phosphate- 1.6	(BOD/TSS:30/50). Not Meeting the Prescribed standard in respect of TSS (24 mg/l), BOD (13 mg/l) & COD (52 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
25.	New Coronation Pillar	70	63.48	10/10	08.01.2024	pH - 7.4 TSS -284 BOD -160 COD -400 Oil & Grease -10.5 Ammonical Nitrogen (N) - 26.4 Dissolved Phosphate- 5.6	pH -7.1 TSS -8 BOD -6 COD -36 Oil & Grease -2.8 Ammonical Nitrogen (N) -1.2 Dissolved Phosphate- 1.4	Meeting the Prescribed standards.	Yes
26.	Narela	10	3.11	30/50	04.01.2024	pH - 7.3 TSS -172 BOD -60 COD -128 Oil & Grease -6.4	pH -7.6 TSS -24 BOD -11 COD -52 Oil & Grease -1.6	Not Meeting the Prescribed standard in respect of TSS (24 mg/l), BOD (11 mg/l) and COD (52 mg/l).	Yes

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status by DPCC: [pH 6.5 - 9.0], TSS ≤ 10 mg/l, BOD ≤ 10 mg/l, COD ≤ 50mg/l, Ammonical Nitrogen ≤ 5mg/l, Total Nitrogen ≤ 10 mg/l, Phosphate (PO ₄ -P) ≤ 2 mg/l, Fecal Coliform (FC) {MPN / 100 ml} < 230]	Compliance w.r.t. Design parameters
57									
58	Rithala Phase - II	40	37.04	15/20	04.01.2024	Ammonical Nitrogen (N) – 15.1 Dissolved Phosphate- 10.5	Ammonical Nitrogen (N) – 1.1 Dissolved Phosphate- 1.3	However meeting the Design Parameters (BOD/TSS:30/50).	Yes
59									
28.	Rohini	15	8.79	30/50	04.01.2024	pH - 7.4 TSS -320 BOD -160 COD -360 Oil & Grease -11.2 Ammonical Nitrogen (N) -19.6 Dissolved Phosphate- 13.9	pH -7.2 TSS -30 BOD -17 COD -76 Oil & Grease -5.6 Ammonical Nitrogen (N) -1.6 Dissolved Phosphate- 1.9	Not Meeting the Prescribed standard in respect of TSS (30 mg/l), BOD (17 mg/l), COD (76 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
29.	Keshopur Phase - I (New)	12	9.80	20/30	08.01.2024	pH - 7.1 TSS -264 BOD -165	pH - 7.3 TSS -32 BOD -15	Not Meeting the Prescribed standard in respect of TSS (32 mg/l),	Yes

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status (Prescribed Standards by DPC: (pH 6.5 - 9.0), (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitrogen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) {MPN / 100 ml} < 230)]	Compliance w.r.t. Design parameters
30.	Keshopur Phase-II	20	10.76	30/50	08.01.2024	COD -416 Oil & Grease -17.6 Ammonical Nitrogen (N) -21.3 Dissolved Phosphate-20.8	COD -64 Oil & Grease -1.2 Ammonical Nitrogen (N) -1.2 Dissolved Phosphate-1.5	BOD (15 mg/l) & COD (64 mg/l) . However meeting the Design Parameters (BOD/TSS:20/30).	
31.	Keshopur Phase - III	40	34.05	30/50	08.01.2024	pH - 6.9 TSS -236 BOD -140 COD -323 Oil & Grease -16 Ammonical Nitrogen (N) - 22.4 Dissolved Phosphate-20.3	pH -7.5 TSS -34 BOD -20 COD -76 Oil & Grease -2 Ammonical Nitrogen (N) -1.6 Dissolved Phosphate-1.1	Not Meeting the Prescribed standard in respect of TSS (34 mg/l), BOD (20 mg/l) and COD (76 mg/l) . However meeting the Design Parameters (BOD/TSS:30/50).	Yes
32.	Nilothi Phase-I	40	20.41	30/50	08.01.2024	pH - 6.9 TSS -236 BOD -140 COD -432 Oil & Grease -16 Ammonical Nitrogen (N) - 22.4 Dissolved Phosphate-20.3	pH -7.3 TSS -22 BOD -13 COD -52 Oil & Grease -1.6 Ammonical Nitrogen (N) -3.8 Dissolved Phosphate-1.1	Not Meeting the Prescribed standard in respect of TSS (22 mg/l), BOD (13 mg/l) and COD (52 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes

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Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status [Prescribed Standards by DPCC : [pH 6.5 - 9.0], (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitrogen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) / MPN / 100 ml) < 230]	Compliance w.r.t. Design parameters
77									
9687						TSS-244 BOD -105 COD -304 Oil & Grease -17.2 Ammonical Nitrogen (N) - 28.2 Dissolved Phosphate- 28.8	TSS-36 BOD -21 COD -64 Oil & Grease -4.8 Ammonical Nitrogen (N) -1.6 Dissolved Phosphate- 1.5	Prescribed standard in respect of TSS (36 mg/l), BOD (21 mg/l) and COD (64 mg/l) . However meeting the Design Parameters (BOD/TSS:30/50).	
33.	Nilothi Phase-II	20	19.97	10/10	08.01.2024	pH - 7.2 TSS -216 BOD -130 COD -320 Oil & Grease -13.6 Ammonical Nitrogen (N) - 11.8 Dissolved Phosphate- 10.5	pH -7.6 TSS -8 BOD -6 COD -28 Oil & Grease -3.2 Ammonical Nitrogen (N) -1 Dissolved Phosphate- 1.2	Meeting the Prescribed standards.	Yes
34.	Pappankalan Phase - I	20	9.28	30/50	08.01.2024	pH - 7.2 TSS -180 BOD -85 COD -272 Oil & Grease -16 Ammonical Nitrogen (N) -25.1	pH -7.3 TSS -22 BOD -18 COD -60 Oil & Grease -3.2 Ammonical Nitrogen (N) -2.6	Not Meeting the Prescribed standard in respect of TSS (22 mg/l), BOD (18 mg/l), COD (60 mg/l) & Dissolved Phosphate as P (2.1 mg/l). However meeting	Yes

**Annexure – R-4
Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024**

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S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status [Prescribed Standards by DPC: [(pH 6.5 - 9.0), (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) {MPN / 100 ml} < 230)]	Compliance w.r.t. Design parameters
35.	Pappankalan Phase - II	20	19.97	10/10	08.01.2024	Dissolved Phosphate- 25.8 pH - 7.2 TSS -180 BOD -85 COD -272 Oil & Grease -16 Ammonical Nitrogen (N) -25.1 Dissolved Phosphate- 25.8	Dissolved Phosphate- 2.1 pH -7.1 TSS -6 BOD -5 COD -32 Oil & Grease -1.4 Ammonical Nitrogen (N) -1.2 Dissolved Phosphate- 1.3	the Design Parameters (BOD/TSS:30/50). Meeting the Prescribed standards.	Yes
36.	Najafgarh	5	2.78	30/50	08.01.2024	pH - 7.2 TSS -232 BOD -115 COD -272 Oil & Grease -13.4 Ammonical Nitrogen (N) -19.6 Dissolved Phosphate- 11.8	pH -7.5 TSS -26 BOD -21 COD -72 Oil & Grease -1.1 Ammonical Nitrogen (N) -1.9 Dissolved Phosphate- 1.7	Not Meeting the Prescribed standard in respect of TSS (26 mg/l), COD (72 mg/l) and BOD (21 mg/l). However meeting the Design Parameters (BOD/TSS:30/50).	Yes
37.	Kapashera	5	4.93	10/10	04.01.2024	pH - 7.2 TSS -248 BOD -84 COD -288 Oil & Grease -4.4	pH -7.5 TSS -10 BOD -8 COD -48 Oil & Grease -2	Meeting the Prescribed standards.	Yes

Details of the Operational STPs of Delhi Jal Board and Compliance Status w.r.t. Prescribed Standards in January, 2024

S. No.	Name of STP	Capacity (in MGD)	Capacity Being Utilized (in MGD)	Design Parameters BOD/TSS (in mg/l)	Date of Sampling	Influent Quality at Inlet (in mg/l)	Effluent Quality at Outlet (in mg/l)	Compliance status Prescribed Standards by DPCC:	Compliance w.r.t. Design parameters
79						Ammonical Nitrogen (N) – 22.5 Dissolved Phosphate- 10.8	Ammonical Nitrogen (N) – 2.9 Dissolved Phosphate- 1.8	DPCC : [pH 6.5 - 9.0], (TSS ≤ 10 mg/l), (BOD ≤ 10 mg/l), (COD ≤ 50mg/l), (Ammonical Nitro gen ≤ 5mg/l), (Total Nitrogen ≤ 10 mg/l), (Phosphate (PO ₄ - P) ≤ 2 mg/l), (Fecal Coliform (FC) {MPN / 100 ml} < 230)]	
88	Total	667.26 MGD	564.30 MGD						

Note:-

- As per the Analysis Reports of DPCC Water Laboratory for January, 2024, out of 37 operational STPs of DIB, samples were taken from 36 STPs and sample could not be taken from STP Molarband (0.66 MGD) as no flow was observed during sampling.
- 15 STPs (267.49 MGD) were found complying with the standards prescribed by DPCC and 21 STPs (296.81) were found not meeting standards prescribed by DPCC.
- Out of 36 STPs, 36 STPs were found Complying w.r.t. Design parameters (BOD/TSS).
- Analysis of Faecal Coliform & Total Nitrogen is not being carried out by Water Lab, DPCC.

9690

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1/25/24, 3:15 PM

Gmail - Updated report of 60 Nos. JJC's

Annexure - P-5



wmc2 dpcc <wmc2dpcc2023@gmail.com>

Updated report of 60 Nos. JJC's

1 message

Sudhir Kumar <acecivil812@gmail.com>

Thu, Jan 25, 2024 at 3:04 PM

To: memberdrainagedjb@gmail.com, CE Mohinder Kumar Jain <cedrpr3@gmail.com>, cedrprii@gmail.com,
ExecutiveEngineer DRXII <executiveengineercdr12@gmail.com>, wmc2dpcc2023@gmail.com

Sir,

Please see the attachment.

With Regards

SUDHIR KUMAR

ADDL. CE (Dr.) Proj-III

DELHI JAL BOARD

2 attachments

 **60 Nos. JJC's Status.xlsx**
18K

 **Action Taken Report(Draft) (OA 365 of 2021) 24.1.2024.docx**
50K

List of 60 JJ Clusters with Status and Timelines for connecting with Sewerage System/DSTPs Annexure -2

S. No.	Name of JJ Cluster	Revised Timelines for Trapping (Earlier Timeline - June, 2023)	Nodal Officer (Chief Engineer)	Name of EE and Division	Status (As on 25.01.2024)
1	Dr.Ambedkar JJC Near Wazirabad Timarpur.	30.04.2024	Sh Pawan Kumar, ACE(M)-4	Sh S.A. Haider, AEE(M)-3	Work order issued for installation of DSTP.
2	Okhla DTC Depot-I	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh. Naresh Kumar EE(M)-51	There is some public hindrance however, the drain will be trapped by June 2024
3	Gandhi Camp Behind Fruit & Vegetable Market Okhla Railway Station	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh. Naresh Kumar EE(M)-51	There is some public hindrance however, the drain will be trapped by June 2024
4	Khuh Ram park Pem Nagar Kirari	31.12.2024	Sh B.S Rawat, ACE(M)-7	Sh Brijesh Kumar, EE(M)-9	The work of laying the sewer line in Kirari GoC is in progress and this drain will be trapped into sewer line by 31.12.2024 by Maintenance Wing.
5	Madras Basti Near Railway Line Jal Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh N.K Verma, EE(M)-41	Installation of DSTP not Feasible due to jhuggies are present both side of railway track and forming multiple discharge points, space is also not available. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.
6	Shri Ram JJC near SPRINGDALE School Dhaura Kaun	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.
7	Ambedkar Basti West Block-II R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	Installation of DSTP is not feasible, as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain. Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.
8	Leprosy Colony Infront of Mohan Singh Market R.K.Puram	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	Installation of DSTP is not feasible, as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain. Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.
9	Nehru Ekta Camp Sector-VII R.K.Puram	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	This drain will be trapped into DJB sewerage network by Maintenance Wing by 30.06.2024.
10	S.P.J.P. Colony Sector 6 R.K.Puram	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	This drain will be trapped into DJB sewerage network by Maintenance Wing by 30.06.2024.
11	Sector-I R.K.Puram Police Post (Hanuman Camp)	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.
12	Ravi Dass Camp Sector-3 R.K.Puram	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
13	Nepali Camp Near Bhanwar Singh Camp Vasant Vihar	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	This drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.
14	Bhanwar Singh Camp Behind Janta Flat Block-D Vasant Vihar Phase-I	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	This JJC will be trapped by maintenance wing into sewer network by installing lift station and laying sewer line. NMCG team has also suggested the same during joint inspection.

15	Sewa Camp Behind Police Staff Quarter Vasant Vihar Depot Munirika	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	Installation of DSTP is not feasible due to space constraints. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.
16	Shiva Camp Vasant Vihar Near Petrol Pump	The discharge from the JJC drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.	Sh S.K.Dahiya ACE(M)-10	Sh Satish Kumar, EE(M)-44	Installation of DSTP is not feasible as discharge into storm water drain is directly from individual household. Discharge pipes from individuals houses are underground upto the storm water drain. Hence, it is difficult to collect discharge of JJC at single point. However, this drain is ultimately out-falling in Barapulla Drain which is likely to be trapped by 31.03.2024.
17	Jagdamba Camp Near SFS Sheikh Sarai	30.06.2024	Sh S.K.Dahiya ACE(M)-10	Sh N.K Verma, EE(M)-50	Installation of DSTP is not feasible, AE Maintenance informed that sewer line is running at 100 meter distance approx. from this JJC. This drain will be trapped into DJB sewerage network by Maintenance Wing by 30.06.2024 by constructing a lift station due to level difference.
18	Priyanka Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh S.K.Dahiya ACE(M)-10	Sh Naresh Kumar, EE(M)-51	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
19	CRRI Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh S.K.Dahiya ACE(M)-10	Sh Naresh Kumar, EE(M)-51	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
20	Priya Camp Mathura Road Opposite Sukhdev Vihar Depot	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh S.K.Dahiya ACE(M)-10	Sh Naresh Kumar, EE(M)-51	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
21	Shahbad Daulatpur Block-A, E & F	30.06.2024	Sh. Sukhpal Chauhan ACE (M)-3	Sh Paramveer, EE(M)-7	The work of laying the sewer line in Shahbad GoC is in progress and this drain will be trapped into sewer line by 30.06.2024 by Maintenance Wing.
22	Jhuggies Kholi Wala Baba Mandir Rajokari	JJC does not exist	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	JJC does not exist at site. Hence, no action is required
23	Jhuggies Kewal Krishan Chowk Post Rajokari	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
24	Ram Dev Ka Dera BSF Office Rajokari Pahari, Delhi	Not Feasible	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	Not Feasible due to multiple Discharge and collection point. DSTP not feasible due to Forest land. This JJ Cluster may be relocated for reducing pollution. However, discharge is going in low lying area, not in River Yamuna
25	Kusumpur Pahari Block-B Vasant Vihar	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	This drain will be trapped by Maintenance Wing after laying approx. 3 Km sewer line by 30.09.2024.
26	Jai Hind Camp near Masoodpur Village Vasant Kurj	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	This drain will be trapped by Maintenance Wing after laying approx. 2 Km sewer line by 30.09.2024.
27	Moti Lal Nehru Camp J.N.U	30.06.2024	Sh B.C Patel, ACE (M)-11	Sh. Sawant Singh, EE(M)-45	This drain will be trapped by Maintenance Wing after completion of work of ongoing work of rehabilitation.
28	Junapur Bhim Basti	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
29	Mandi Pahari (Shambhav Camp)	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 30.09.2024 by Maintenance Wing.
30	Mandi Village Bapu Camp	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 30.09.2024 by Maintenance Wing.

31	Mandi Village (Biru Camp)	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 30.09.2024 by Maintenance Wing.
32	Mandi Village (Shanti Camp)	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	This JJC can be trapped into DJB sewer line with in one month after completion of sewer network laid by Project wing. The expected date for trapping this drain into sewer line is 30.09.2024 by Maintenance Wing.
33	Dr. Ambedkar Satwari Mehrauli	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
34	Suhrpuri Mehrauli	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by maintenance wing.
35	Kharak Riwara Satwari Mehrauli	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by Maintenance Wing by 30.09.2024
36	Sanjay Colony-Mehrauli Bhatti Mines	Not feasible.	Sh B.C Patel, ACE (M)-11	Sh Satish Kumar, EE(M)-46	No JJC found at site. This colony is situated on forest land as informed by area JE (maintenance) having big size plots, wide roads etc. It was also observed during inspection along with NMCG official and JE maintenance that there are so many outfalls of SW drains outfalling in low lying forest area/rocky area. This JJ Cluster may be relocated for reducing pollution.
37	Shanshi Camp Mathura road Badarpur, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
38	Dora Tabu Camp Near Tughlakabad Railway Station in Mohan Co-Operative, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
39	Indira Camp Aimore Mathura road Mohan Co-Operative, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
40	Grah Kalyan Samiti Railway Colony Tughlakabad (V.P. Singh Camp), Tughlakabad	The discharge of this drain is going in to NTPC drain which is already trapped in DJB sewerage network.	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	The discharge of this camp is going into NTPC drain which is already trapped into DJB trunk sewer line near Mohan Cooperative Industrial area.
41	Sonia Gandhi Camp Pul-Prahladpur Railway line Tughlakabad	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	This JJC will be trapped into DJB sewer line by 30.09.2024 by Maintenance Wing.
42	Ram Pyari Camp Near Nangia Park Lal kuan, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
43	Shiv Camp Lal Kuan Badarpur Chungi No proposal.-2 & 3 M.B. Road, Tughlakabad	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.
44	Khatta Camp Gosain Crusher M.B. Road Lal Kuan, Tughlakabad	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	Sewer line work is in progress in the vicinity. Therefore drain will be trapped in DJB sewerage network by Maintenance Wing by 30.09.2024
45	Sonia Gandhi Camp Pul-Prahladpur Railway Line Tughlakabad Part-2, Tughlakabad	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-52	This JJC will be trapped into DJB sewer line by 30.09.2024 by Maintenance Wing.
46	Subash Camp NTPC Badarpur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG.

47	BIW JJ Camp B.T. Badarpur	31.12.2024	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	Sewer line work is in progress in Gautampuri. Thereafter, drain will be trapped in DJB sewerage network by Maintenance Wing by laying a sewer line by 31.12.2024
48	Tajpur Pahari Badarpur	31.12.2024	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	This JJC will be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is in approval under EE(C) Dr-VI. Discharge of this JJC is mixing with discharge of UAC also and is collected in a depression/ pond located in between the JJC & UACs. Installation of DSTP is also not feasible as collection of discharge at one point is not feasible. However, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2024
49	Parasad Nagar, Molarband Extn, Badarpur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG
50	Bilas Pur Camp Molar Band NTPC, Badarpur	31.12.2024	Sh B.C Patel, ACE (M)-11	Sh Manoj Kr. Sharma, EE(M)-53	This JJC will be trapped into DJB sewer line only after laying of sewer network in surrounding UACs which is in approval under EE(C) Dr-VI. Discharge of this JJC is going into Gurgaon Canal, not in River Yamuna. Installation of DSTP is also not feasible as collection of discharge at one point is not feasible. However, the tentative timelines for trapping of this drain into DJB sewer network is 31.12.2024
51	New Priyanka Camp near Sarita Vihar	Not Feasible	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-54	Not feasible because collection of JJC discharge is not possible at single point. However, this discharge of this JJC is falling into Agra Canal, not in River Yamuna. This JJ Cluster may be relocated for reducing pollution.
52	Subhash Camp, Ali Gaon, Near Old Iron Bridge.	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-54	This JJC will be trapped into DJB sewer line by 30.09.2024 by Maintenance Wing.
53	Abul Fazal Enclave Okhla Village Across Canal (Pucca Structure)	30.09.2024	Sh B.C Patel, ACE (M)-11	Sh Mukesh Kumar Raghav, AEE(M)-54	This JJC will be trapped into DJB sewer line by 30.09.2024 by Maintenance Wing.
54	Pankaj Garden Goela Dairy	31.12.2024	Sh. Anil Kumar Sharma, ACE (M) - 9	Sh. R.D. Meena EE (M) -35	The work of laying the sewer line in Goela Vihar GoC is in progress. For DSTP at Goela, tenders have been received. The drain will be trapped by Maintenance wing on completion of sewer line and construction of DSTP work.
55	JJC at Goela Dairy Najafgarh	31.12.2024	Sh. Anil Kumar Sharma, ACE (M) - 9	Sh. R.D. Meena EE (M) -35	The work of laying the sewer line in Goela Vihar GoC is in progress. For DSTP at Goela, tenders have been received. The drain will be trapped by Maintenance wing on completion of sewer line and construction of DSTP work.
56	Arjun Camp Mahipal Pur	9 months after receipt of funds from NMCG and availability of land for DSTP	Sh. Anil Kumar Sharma, ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	DPR for feasible sites approved by NMCG after joint inspection is prepared. The DPR and estimate has been checked by planning cell and sent to NMCG on 28.11.2023 for further action. The drain will be trapped within Nine months after receipt of funds from NMCG
57	Rangpur Pahari Milkpur Kohi	31.03.2025	Sh. Anil Kumar Sharma, ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	To be trapped by installing lift station and laying sewer line.
58	Harijan Balmiki Camp, Rangpur Pahadi	31.03.2025	Sh. Anil Kumar Sharma, ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	To be trapped by installing lift station and laying sewer line.
59	Rangpuri Pharat Nalla	31.03.2025	Sh. Anil Kumar Sharma, ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	To be trapped by installing lift station and laying sewer line.
60	Nehru Camp Behind Satya Rani Farm Bijwasan	31.03.2025	Sh. Anil Kumar Sharma, ACE (M) - 9	Sh. Sudhir Sharma AEE (M) - 36	To be trapped by installing lift station and laying sewer line.



wmc2 dpcc <wmc2dpcc2023@gmail.com>

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Septage Reports

1 message

Arvind Kumar <sdm5dchq@gmail.com>
To: wmc2dpcc2023@gmail.com

Thu, Jan 25, 2024 at 11:28 AM

Sir/Madam,

Please find enclosed herewith an attachment for information and appropriate action in the matter accordingly.

SDM-V (HQ)
O/o Divisional Commissioner
(Revenue Department, GNCTD)

2 attachments

 **Septage Format B.xlsx**
9K

 **ATR 12 Nov 2018 to 20 January 2024.xlsx**
12K

Action Taken in the period of 01.04.2023 to 25/01/2024 with respect to the Directions dated 27.03.2023 of DPCC.

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S. No.	Action	No. of Inspections	No. of Violations observed	EC Imposed	EC Received	No. of Vehicles confiscated
1	Deposit of Septage by Unauthorized (Unlicensed) Entities	83	1	50,000	50,000	Nil
2	Disposal of Septage at places other than the designated places by Authorized Licensee	62	3	110,000	110,000	1
3	Use of Services of Unlicensed Vendors / Vehicles by Persons for discharging septage	83	5	135,000	135,000	1
	Total	228	9	295000	295000	2

1/25/24, 12:59 PM

9697

Gmail - Septage Reports

Annexure - R-7

 Gmail

wmc2 dpcc <wmc2dpcc2023@gmail.com>

Septage Reports

1 message

(87)

Arvind Kumar <sdm5dchq@gmail.com>
To: wmc2dpcc2023@gmail.com

Thu, Jan 25, 2024 at 11:28 AM

Sir/Madam,

Please find enclosed herewith an attachment for information and appropriate action in the matter accordingly.

SDM-V (HQ)
O/o Divisional Commissioner
(Revenue Department, GNCTD)

2 attachments

 **Septage Format B.xlsx**
9K

 **ATR 12 Nov 2018 to 20 January 2024.xlsx**
12K

Annexure-R-7

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Action Taken By District Magistrates w.r.t Notification dated 12.11.2018
 Name of the Department/ Organisation : Revenue Department
 Period-12/11/2018 to 20.01.2024

Sr.No	Name of Districts	No. of Meetings of Septage Management Committee	Brief of the Action Taken by DMs to ensure enforcement of the Septage/ Regulations	Action Taken By DMs w.r.t Notification dated 12.11.2018					Remarks	
				Vehicles/Tankers found unauthorisedly discharging septage into	No. of Vehicles/Tankers Impounded	No. of Challans/ Notices Issued	Amount of EC Imposed	Amount of EC Received		Amount of EC to be Recovered
1	North	8	Nil	4	4	4	125000	125000	Nil	
2	North West	19	Nil	1	1	1	5000	5000	Nil	
3	South	55	Enforcement teams have been deployed for regular inspection in the suspected area of District South	1	1	1	50000	50000	Nil	Nil
4	South West	6	Directions have been issued to all concerned for strict monitoring of unauthorised vehicles discharging septage into the drains.	6	6	3	20000	20000	Nil	In 3 cases notices issued.
5	East	8	Regular checking at gazipur border is being conducted	10	10	10	159000	159000	Nil	
6	North East	15	A meeting of DLC was conducted on 06.04.2023 and directions were issued to all stakeholders for enforcement of Septage Regulations, 2018.	13	13	13	385000	385000	Nil	Nil
7	West	7	Last meeting was held on 04.07.2022	17	17	13	650000	650000		In 04 Cases, action is under process and next date of hearing is 28.12.2023
8	South East	14	Regular Visit Undertaken	4	3	4	220000	220000		Nil
9	New Delhi	1	Enforcement teams have been deployed for regular inspection in the suspected area.	Nil	Nil	Nil	Nil	Nil	Nil	
10	Central	3	Nil	7	7	7	55000	55000		Nil
11	Shahdara	Nil	Nil	1	1	1	50000	50000	Nil	Nil
	TOTAL:	136	0	54	63	57	1719000	1719000	0	07 cases are under process

Source-Report is compiled on the basis of the reports received from All 11 Revenue Districts

ANNEXURE R-8



WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>

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Monthly progress report as on 31st January 2024 in reference to the order of Hon'ble NGT in OA No. 673/2018 (Reg. Rejuvenation of River Yamuna).

1 message

SE HCC-3 <sehcc3dda@gmail.com>

Mon, Feb 5, 2024 at 5:48 PM

To: WMC-II DPCC <dpcc.wmc2.delhi@gmail.com>

Cc: "cehort@dda.org" <cehort@dda.org.in>, kalpana.skhurana2026@dda.gov.in

Kindly find the attached report herewith on the above-cited subject for your perusal and information.

With regards,

Suptdg. Engineer,
HCC-3/DDA



Monthly Progress Report as on 31st January 2024_0001.pdf

4668K

9700

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Through e-mail

**DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE SUPTDG. ENGINEER, HCC-3
17TH FLOOR, VIKAS MINAR, I.P. ESTATE,
NEW DELHI -110002**

To

Sh. D.K. Singh,
Addl. Director, DPCC,
Deptt. of Environment, Govt. of NCT of Delhi,
5th floor, ISBT Building, Kashmere Gate.
Delhi -110006.

Sub:- Monthly progress report as on 31st January 2024 in reference to the order of Hon'ble NGT in OA No. 673/2018 (Reg. Rejuvenation of River Yamuna).

Sir,

Kindly find enclosed herewith the monthly progress report as on 31st January 2024 in respect of projects taken up/to be taken up by DDA for development of Yamuna River Front for your kind perusal please.

Yours faithfully,


05/02/24

(Er. Rajnish Kumar)
SE/HCC-3/DDA

Encl: As above.

Copy to :

1. CE/Hort./DDA for kind information please (through email).
2. Smt. Kalpana Khurana, Addl. Comm.(LS), DDA for kind information please (through email).

SE/HCC-3/DDA

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st January, 2024

(15)

Sl. No.	Project Name	Area (Hectares)	Progress (%)	Remarks	Case Details
1.	Asita East- (Old Railway Bridge to ITO Barrage - Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt. (Deposit work)	Total Area- 197 Ha PART A: 90 Ha PART B: 107 Ha.	PART A: 1/1 PART B: 3/3	PART-A: Completed PART-B: 31.03.2024	PART B: Present progress is 74% (Civil) & 100% (Hort). Work completed are as under: 1. Excavation of 3 water bodies. 2. Construction of 3 ramps. 3. Embankment of 1 parking. Work was delayed due to flooding & sludgy site and GRAP imposed by CAQM. Fresh tender has been called for the works as directed by Hon'ble LG. Case No: SLP (C) 14342/2022 Case Title: Shakarpur Slum Union v/s DDA Court: Supreme court of India. Panel lawyer: Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) Next Date of Hearing: Not decided & No stay
2.	KalindiAviral- (NH24 to DND Flyway- Western Bank)	Total Area: 263 Ha Part A : 100 Ha Part B : 163 Ha/2Ha /100nos (approx)	3/3	Part A : Completed	Part B : Fountain work Completed. Meri Mati Mera Desh prepared and pathway work in progress at M3D site. Pathway in Smriti Van in progress. Cafeteria work under progress. All repair works completed. 82 Jhuggies & 24 Cattle sheds, 1 No. temple removed. Approx 7Ha land reclaimed. 05 Haec under litigation NDOH:-09/02/2024 26 Court Cases under 24(2) are pending in the Supreme Court of India.
3.	Kalindi Biodiversity Park- (DND to proposed Kalindi By-Pass- Western Bank) Entrusted to CEMDE	115 Ha		Wetland completed in available space.	Project is being executed by CEDME. (Prof. C R Babu) 3 nos. Wetlands are completed in available space. Further work is held up due to NHAI work. DJB is initiating a project to tap the drains. Case no: Cont. case- 1147/2023, NDOH:-19.02.2024 Case no: WP (C) 5822/2021, NDOH:- 07/02/2024 Case no: CS(SJC) 1352/2023, NDOH:- 07/02/2024 Case no: CS(SJC) 1336/2023, NDOH:- 07/02/2024 Case no: WP (C) 15746/2023, NDOH:- 07/02/2024

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st January, 2024

4.	Asita West- (Old Railway Bridge to ITO Barrage- Western Bank) Part A : 93 Ha (Already developed) Part B : 107 Ha (under development)	200 Ha / 0.00 Ha.	Part A : 2/2 Part B : 5/4	Part A:- Complete Part B: On directions of Hon'ble LG the proposal is being revised and timeline will be shared once proposal is approved. 22.05.2024	Part B :- (for 107 Ha) Present progress is 83% (Civil) & 100% (Hort.). Work completed are as under : 1. Excavation of 4 water bodies. 2. Excavation of 1 oxidation pond. 3. 3 ramps constructed. 4. 1100 m cycle hike zone (cycle track) out of 1200 m 5. Pathways drawings are being revised. 6. Earthwork at floral field in progress Work was delayed due to flooding & sludgy site and GRAP imposed by CAQM. The work is in progress as directed by Hon'ble LG. Case no: SLP(C) No. 9284/2023 Next date of hearing- Not Decided.
5.	Anrnut Bio Diversity Park- ITO to NH-24 (Eastern & Western Bank)- Area South of CWG Village Area Part A : 90 Hac (Eastern bank) - DDA Part B : 18 Hac (Western bank) - DDA Part C : 8.25 Hac (Western bank) - CPWD	6/6 18 Ha / - /-	6/6		Part A : For 90 Ha of land: Present progress is 83% (Civil) 20% (Hort.). Work completed are as under (For 90 Ha): 1. Excavation of 6 water bodies. 2. 11800 m pedestrian path out of 12000m. 3. 1 entrance plaza out of 2. Work was delayed due to flooding & sludgy site and GRAP imposed by CAQM. Part B : HC / LM (36878)19/L.WP(C) No 12504/2019; NDOH: 04.03.2024 Demolition carried out on 17 th October. Part C : Area handed over to CPWD (Nav Bharat Udyan)
6.	Ghat Area : Wazirabad to Old Railway Bridge- Western Bank Part A : Entrusted to INTACH (Qudsia Ghat) Part B : Sur ghat, Eco-trail, Yamuna Bazaar:	Total Site Area- 66 Ha (Qudsia Ghat- 16 Ha, Sur Ghat- 13.6 Ha, Eco-trail- 33 Ha, Yamuna Bazaar Area- 3.4 Ha)	1/-	Part A & Part B : Timeline of completion of above said project is subjected to the imposition of GRAP	Part A : Present progress is 77% (Civil) 73% (Hort.). The work has been assigned to M/s INTACH on nomination basis for Qudsia Ghat. Work was delayed due to flooding & sludgy site and GRAP imposed by CAQM. The work of parking in progress at Nigam bodh ghat side. The work of grit wash for garden well is in progress. The first storey of hanging bell structure is completed at site. The work of granite cladding completed. Case no: W.P.(C) 1980/2023, NDOH:-02.02.2024 Case no: RCA/SCJ 17/2022, NDOH:-23.02.2024 Case no: HC/LM (32198)2018 W.P.(C)9342/2018, NDOH:21.05.2024. Case no: W.P.(C)4637/2023, NDOH:- Withdrawn. Case no: W.P.(C)2377/2023&CM Appl. 26530/2023, NDOH: 10.05.2024. Case no: CS No. 1191/23, NDOH: 22.02.2024. Case no: Appt. No. 22/2023, NDOH: 03.04.2024. Part B: Work awarded on 01 st March 2023. Works to be undertaken. Waterbody, parking, Eco-trail, Chatris and plantation works. Site is sludgy due to the rise in water level of River Yamuna.

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st January, 2024

7.	Yamuna Vanasthali- (Wazirabad Barrage to ISBT Bridge- Eastern Bank, around Garhi/Mandu Village & Us manpur Village)	236.5 Ha / 15.7 Ha / 20Nos.	7/6	Timeline of completion of above said project is subjected to the imposition of GRAP	<p>Present progress is 88% (Civil), 79% (Hort.) Work completed are as under (for 236.5 Ha):</p> <ol style="list-style-type: none"> Excavation of 6 water bodies and about 84% of pedestrian pathway works are complete. Spreading of moorum was underway. Removal of garbage/ malba deposited during flood is complete in most of the area. The repair of pathway is in progress. The work of entrance gate is in progress. <p>Work was delayed due to flooding & sludgy site and GRAP imposed by CAQM</p> <p>Court Cases: 1) WP(C) 7542/ 2017; NDOH- 22/04/2024, 2) WP(C) 7135/2019, NDOH- 20/02/2024</p> <ol style="list-style-type: none"> The land demarcation completed. LM Department informed that approximately 119 Ha of land has been de-notified out of the total 235 Ha. Accordingly, the revised landscape proposal is ready. <p>The work of UP Irrigation land of 162.75 Ha is to be taken up on deposit work basis.</p> <p>Case no: W.P.(C) 10900/2019, NDOH:-06.02.2024 Case no: W.P.(C) 10918/2019, NDOH :- 06.02.2024 Case no: W.P.(C) 2504/23, NDOH:-07.02.2024 Case no: W.P.(C) 7563/23, NDOH:-24.05.2024</p> <p>Area falls outside the 1 in 25 year floodplain. Proposal will be taken up once the 'O-11' is finalized after notification of MPD-2041. LPA No : 196/2023, NDOH- DISPOSED OFF</p> <p>NOC to the Pr. Secretary (Environment, Forests & Wild Life) has been withdrawn. Land to be taken back from Forest Department</p>
8.	Mayur Nature Park- (NH-24 to DND Flyway- Eastern Bank) PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt.	Total Area- 397.75 Ha PART A: 235 Ha PART B: 162.75 Ha	----	----	
9.	Eco-Tourism Area- (Geeta Colony Bridge to ITO Barrage- Western Bank)	30 Ha/0.00 Ha	----	----	
10.	Hindan Sarovar- (NH-24 to DND Flyway- Eastern Bank) Part Area-II-Hindon Cut Wetlands I&II PART A: Under the jurisdiction of DDA. PART B: Under the jurisdiction of UP Irrigation Deptt. (Deposit work)	Total Site Area- 53.6 Ha PART A: 15 Ha PART B: 30 Ha			

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st January, 2024

<p>Total</p>	<p>DDA- 1366.75 Ha / 17.7 Ha/ 120 Nos. UP Irrig.- 299.75Ha <u>1666.5 Ha</u></p>	<p>28/25</p>	<p>(a) Completed DDA = 283 Ha (b) In progress DDA = 640.75 Ha UP Irrig. = 107 Ha. = 747.75 Ha (c) In planning DDA= 443Ha UP= 192.75 Ha = 635.75 Ha</p>
<p>Protection and management of Flood Plain Zone(FPZ)</p>	<p>Protection of flood plain of Yamuna River & prevention of encroachment: 1. Demarcation of 1 in 25 years floodplains and fixing up of bollards and fencing: The demarcation of 1 in 25 years flood plain of River Yamuna from Wazirabad to Jaitpur on both banks has been done by installation of bollards duly marked with GPS Co-ordinates. The Flood plains stretch have been demarcated by providing 591 bollards (250 mm dia, 1 m high with 1x1x1 footing); 375 nos. Flag post & 27 nos. sign boards. 2. Engagement of Private Security to stop illegal Dumping: Private security has been engaged by DDA to stop illegal dumping. 125 Security Guards have been deployed by DDA round the clock in three shifts at vulnerable points, with 4 patrolling vehicles in the Yamuna Flood Plain area from Wazirabad Barrage to Okhla Barrage to check illegal dumping of Malba and to prevent encroachment. 3. Installation of Electronic Surveillance System: 93 nos cameras have been installed at 27 no locations from Wazirabad Barrage to Okhla Barrage to check illegal dumping of malba into flood plains area. 4. Removal of Encroachment from Flood Plain: Regular demolition programmes are being organized to remove the encroachments in time bound manner.</p>		

Phase I Protection, Restoration, Connect

- 1. Protection of floodplains**
 - I. Removal of encroachment
 - II. Repossession of land
- 2. Restoration and Rejuvenation of the ecology**
 - I. Creation and revival of wetlands
 - II. Plantation of riverine species
- 3. Connect to the River**
 - I. Walkways, cycle tracks, trails

Phase 2:Facilities and Amenities

- I. Entrance plazas
- II. Solar lighting
- III. Eco-Friendly Structures
- IV. Basic amenities
- V. Benches, toilets, dustbins.
- VI. Kids play area
- VII. Urban streetscape along major roads
- VIII. Signage

Phase 3: Operation and Management

- 1. Economic Revenue Model**
 - I. Souvenir shop at urban streetscapes
 - II. Event organization,
 - III. Eco-tourism activities
- 2. Public Awareness Programme**
 - I. Nature Walks
 - II. Website development
 - III. Awareness through Social media like Twitter, Instagram
- 3. Public Participation**
 - I. Cleanliness drives,
 - II. Plantation drives,
 - III. School trips
 - IV. Organization of medical camps
 - V. Flower shows
 - VI. Fund raising programmes for ecological cause.

Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st January, 2024

ACTION TAKEN FOR PROTECTION OF LAND	
Demarcation of 1 in 25 year floodplains	591 Bollards erected at site; 375 Flag Posts have already been installed.
Signages	27. nos. of sign boards have been installed
Manual security	125 Security Guards have been deployed by DDA round the clock in three shifts at vulnerable points, with 4 patrolling vehicles in the Yamuna Flood Plain area from Wazirabad Barrage to Okhla Barrage to check illegal dumping of malba and to prevent encroachment. GPS monitoring of security guards & patrolling vehicles is being done.
Demolition programs	661.22 Hectares area has been retrieved from the encroachment by DDA in the floodplains of River Yamuna.
Electronic surveillance system	93 No. CCTV cameras have been installed at 27 locations from Wazirabad Barrage to Okhla Barrage to check the illegal dumping of Malba in the Yamuna Flood Plain area.
Removal of C&D Waste	54,960 metric tonnes of C&D waste lying in floodplain has been lifted to IL&FS site or utilized for development of Yamuna Project by DDA.

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Status of 'Restoration and Rejuvenation of River Yamuna floodplains' as on 31st January, 2024

S. No.	Project Area	Total Site Area (In Ha)	Area repossessed (In Ha)	Area to be repossessed (In Ha)	Details
1.	Asita East (DDA) AsitaEast (UP)	90 107	90 75.09	Nil *4.00	- 21 Hectares area has Already been transferred to PWD by UP irrigation Deptt.
2.	KalindiA viral	263	54.81	02	05 Ha under litigation.
3.	KalindiBiodiversity Park	115	2.5	-	-
4.	Asita West	200	181.89	-	-
5.	Amrut Biodiversity Park (DDA)	108	92.5	-	-
6.	Amrut Biodiversity Park (CPWD)	8.25	-	-	-
7.	Yamuna Vansathali	236.5	105.36	15.7	-
7.	Mayur Nature Park (DDA)	235	67.77	*55.25	Part land is under litigation. 100 Ha land de-notified.
8.	Mayur Nature Park (UP)	162.75	-	-	-
8.	Eco-Tourism (DDA)	22.7*	7.3	0.00	-
	Eco-Tourism (DTC)	7.3	-	-	-
	Total	1555.5	677.22	76.95	Regular demolition programmes are being organized to remove the encroachments in time bound manner.

DETAILS OF CHALLANS FROM THE YEAR 2018-23

Sl. No.	Year	Offence	No. of challans	Compensation amount	Recovery amount
1.	2018	Dumping of malba	1	Rs.50,000/-	Nil
2.	2019	Dumping of malba, unauthorized parking and garbage dumping in Yamuna River flood plain.	186	Rs. 90,40,000/-	Rs.25,47,500/-
3.	2020	Dumping of malba and unauthorized parking in Yamuna River flood plain.	54	Rs.21,30,000/-	Rs.6,45,000/-
4.	2021	Dumping of malba and illegal parking in Yamuna River Flood Plain	776	Rs.1,22,95,000/-	Rs.31,40,000/-
5.	2022	Dumping of malba and illegal parking in Yamuna River Flood Plain	1167	Rs.2,75,25,000/-	Rs.26,10,000/-
6.	2023	Dumping of malba and illegal parking in Yamuna River Flood Plain	1250	Rs.1,29,50,000/-	Rs.7,65,000/-
7.	2024	Dumping of malba and illegal parking in Yamuna River Flood Plain	153	Rs.49,50,000/-	Rs.5,000/-
		TOTAL =	3587	Rs. 6,89,40,000/-	Rs.97,12,500/-

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wmc2 dpcc <wmc2dpcc2023@gmail.com>

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Information and Action Taken Report w.r.t O.A. No. 06 of 2012 in the matter of "Nizamuddin West Association Vs. Union of India and Ors"

Neelima Soni <neelima.soni2033@dda.gov.in>

Sat, Feb 10, 2024 at 8:12 PM

To: wmc2dpcc2023@gmail.com

Cc: prncomnr <prncomnr@dda.org.in>, cehort <cehort@dda.org.in>, Kalpana Khurana <kalpana.skhurana2026@dda.gov.in>, sehcc3dda <sehcc3dda@gmail.com>, Mohammed Uzair <mohammed.uzair2050@nic.in>, Richa.Sharma47@dda.gov.in

Please see the trailing email for the report pertaining to the progress in the Restoration projects of DDA.

--

Thanks & Regards

Neelima Soni

Director

Landscape & Environment Planning Department

Delhi Development Authority

Phone no. 23370985

From: sehcc3dda@gmail.com

To: "Neelima Soni" <neelima.soni2033@dda.gov.in>

Cc: cehort@dda.org.in

Sent: Monday, February 5, 2024 6:51:29 PM

Subject: Re: Information and Action Taken Report w.r.t O.A. No. 06 of 2012 in the matter of "Nizamuddin West Association Vs. Union of India and Ors"

Madam,

ATR with respect to the above trailing mail pertaining to HCC-3 is as follows.

Sl. No.	Hon'ble NGT Order	ATR
01	Para 6 (vii) of Order Dated 17.10.2023	Rejuvenation and Restoration of Yamuna Flood Plains are being undertaken by DDA in the form of 10 Projects. The details of these projects and their progress are attached as Annexure-I
	Para 1.6 (Vii) of order dated 09.01.2024	

HLC Meeting Dated 10.01.2024

Point No. 8.6.3

DDA is continuously taking demolition drive in the Yamuna Flood Plain. Details of Encroachment removal and Demolition drive are attached as **Annexure-II**.

Further, DDA has initiated proposals for proper fencing at Yamuna Flood Plains. Proposal for Amrut Biodiversity and Vatikaa is under tendering process.

With regards,

Suptdg. Engineer,
HCC-3/DDA

On Mon, Feb 5, 2024 at 4:58 PM Neelima Soni <neelima.soni2033@dda.gov.in> wrote:

----- Forwarded Message -----

From: wmc2dpcc2023@gmail.com

To: Commissioner MCD <commissioner@mcd.nic.in>, ceodelhi.djb <ceodelhi.djb@nic.in>, secretaryifcdgnctd@gmail.com, vcdda@dda.org.in, Divisional Commissioner <divcom@nic.in>, AWANISH KUMAR

9710

<dccentral@nic.in>, Lakshay Singhal <dcsw@nic.in>, Shri Manish Gupta <psud@nic.in>, pspwd <pspwd@nic.in>, delhishelter@gmail.com, pccfgnctd@gmail.com, mddsiidc@gmail.com, Commissioner of Industries

<comind@nic.in>
Cc: Member Drainage <mrdrainage.djb@nic.in>, se2demsc@gmail.com, Neelima Soni <neelima.soni2033@dda.gov.in>, Sh. A.K Singh <seenv@nic.in>, msdpcc2022@gmail.com, Dr. K.S Jayachandran <msdpcc@nic.in>, CHAIRMAN DPCC <chdpcc@nic.in>, dksinghdpc@gmail.com

Sent: Mon, 05 Feb 2024 14:32:28 +0530 (IST)

Subject: Information and Action Taken Report w.r.t O.A. No. 06 of 2012 in the matter of "Nizamuddin West Association Vs. Union of India and Ors"

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URGENT

Sir,

Hon'ble NGT case O.A. No. 06 of 2012 in the matter of "Nizamuddin West Association Vs. Union of India and Ors" related to Rejuvenation for River Yamuna is coming up before the Hon'ble NGT on *13.02.2024.*

Hon'ble NGT vide order dated 09.01.2024 has directed Govt. of NCT of Delhi to furnish the requisite information as mentioned in the said order dated 09.01.2024 (please specifically refer Para 1, 3, 6 & 7 of the order dated 09.01.2024 and Para 06 of the order dated 17.10.2023)

In view of above, it is requested to provide following *urgently by 05.02.2024* at following Email Id: *wmc2dpcc2023@gmail.com <wmc2dpcc2023@gmail.com>*

[Quoted text hidden]

--

Thanks & Regards Neelima Soni Director Landscape & Environment Planning Department Delhi Development Authority Phone no. 23370985

2 attachments



Encroachment Removal Drive by DDA.pdf

107K



Final status of Project work 31.01.2024_Annexure I.pdf

261K

ANNEXURE-I

31.01.2024

S. No	Project Name	Regulation of River Yamuna Flood Plain – Restorative Projects in Floodplains Progress of work (%)	Regulation of River Yamuna Flood Plain – [Removal of All Encroachments / Dhobi Ghats (%)]	Court Cases, Removal of All Encroachment/ Dhobi Ghats and relevant document to be uploaded.
1.	Asita East(197ha): - Part A -Under the jurisdiction of DDA. Part B -Under the jurisdiction of UP Irrigation Deptt.	Part A: [Average Progress: -100%] Area is clear of any encroachments. Part B: [Average Progress: - 87%] (74%- C And 100%-H) Civil and Horticulture works are underway at site. • Fresh tender has been called for the works as directed by Hon'ble LG.	All cleared. Under Progress (75-99%) Encroachment free: - 107 Ha Encroached area: 0.0 Ha. Approx. Demolition drive carried on 08 July 2023.	Part B: - Case No: SLP (C) 14342/2022 Case Title: Shakarpur Slum Union v/s DDA Court: Supreme court of India. Panel lawyer: Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) Next Date of Hearing: Not decided & No stay
2.	Kalindi Aviral (263ha) Part A-100 ha Part B-163 ha	Part A: -100Ha [Average Progress: -100%] Part of Restoration works have been damaged due to ongoing NCRTC works.	Implemented (100%) Area is clear of any encroachments.	Part of Restoration works have been damaged due to ongoing NCRTC works. Case no: WP(C)No 4182/2023 & CM 16207/2023 Case Title :- Interject V/s UOI Court: Delhi High Court Court: Delhi High Court Next date of hearing- 01.02.2024 (status quo)
	Part B-163 ha inclusive of Baansera (12 ha)	Part B: - Baansera [Average Progress: -99% (99%-C&99%-H)] • Fountain work Completed. • Meri Mati Mera Desh prepared and pathway work in progress at M3D site. • Pathway in Smriti Van in progress • Cafeteria work under progress • All repair works completed.	Around 5 Ha. under litigation. 82 Jhuggies & 24 Cattle sheds, 1 No. temple removed. Approx 7Ha land reclaimed. Encroachment removal drive under progress. Demarcation of land under 24(2) under progress. Encroached area: - 2 ha. (Approx) Encroachment Free: - 161 Ha. (Approx.)	Case no: WP(C)No.4227/2016 Case title: Seher Ali Vs DDA Court: Delhi High Court Panel lawyer: S/C ShobhanaTakiar with Kritika Gupta &Diksha Ladi Kakkar Next date of hearing- 09.02.2024 (status quo) 26 Court Cases under 24(2)are pending in the Supreme Court of India.
3.	Kalindi BDP-(DND toKalindi By-Pass-Western Bank) (115ha.)	[Average Progress: - 27%] 03 Wetlands Completed out of 11 Wetlands.	Not Started • Area under encroachment to be ascertained. • Assessment of project area under litigation and encroachment underway. • Work is held up due to ongoing NHAI works.	Case no: Cont. case- 1147/2023 Case title: Rizwan Ahmad Vs DDA Court: Delhi High Court Panel lawyer: Manika Tripathi Next date of hearing- 19.02.2024 Case no: WP (C) 5822/2021

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			<ul style="list-style-type: none"> DJB is initiating a project to tap the drains. 	<p>Case title: Dhobi Ghat Jhuggi Adhikar Manch Vs. DDA Court: Delhi High Court Panel lawyer: Prabhsahay Kaur Next date of hearing- 07/02/2024</p> <p>Case no: CS(SCJ) 1352/2023 Case title: Mehruddin Ansari Vs. DDA Court: Saket Court Panel lawyer: Pramilla Kapoor Last date of hearing- 07/02/2024</p> <p>Case no: CS(SCJ) 1336/2023 Case title: Saqib Ali Vs. DDA Court: Saket Court Panel lawyer: Pramilla Kapoor Last date of hearing- 07/02/2024</p> <p>Case no: WP (C) 15746/2023 , CM APPL 63270/2023 & CM APPL 6327/2023 Case title: Mchruddin Ansari Vs. DDA Court: Delhi High Court Panel lawyer: Manika Tripathi Next date of hearing- 07/02/2024</p>
4.	Yamuna Vatiika (Asita West) (200 ha) Part B (107 ha)	<p>Part B (107 ha): [Average Progress: - 91.5%] (83%-C and 100%-H)</p> <ul style="list-style-type: none"> Civil and Horticulture works were underway at site. Horticulture work Tender completed. The work is in progress as directed by Hon'ble L.G." Layout Plan is being revised as per direction of Higher Authority. Earthwork at floral field in progress 	100 % cleared	<p>Part B (107 ha): Case no: SLP(C) No. 9284/2023 Case title: Bela Estate Mazdoor Basti Samiti VS DDA & ORS. Court: Supreme court of India Panel lawyer: Ms. Shalini Chandra & Mr. Sanjay Jain (ASG) Next date of hearing- Not decided</p>
	Part A (93 ha)	<p>Part A (93 ha): Restoration works completed.</p>	100% cleared	
5.	Amrut BDP -116.25ha (90E+18W=108ha+8.25W->CPWD)	<p>PART A(90ha): [Average Progress: - 51.5%] (83 %-C And 20%-H) Construction of Plaza-2 and Nursery in progress.</p>	<p>Under Progress (76-99%) 100% cleared</p>	

	Part A: (90Ha) Part B: (18Ha) Part C: (8.25Ha)-CPWD	Part B(18Ha):	Part B(18ha) – 100% cleared. Demolition carried out on 17 th October.	Case no: IIC/LM (36878)19/L WP(C)No. 12504/2019 Case Title: Rajbir Singh V/s DDA Court: Delhi High Court Panel lawyer: S/C ShobhanaTakiar with Arkaj Kumar Next date of hearing- 04.03.2024 (Status quo)
6.	Ghats -66ha.	<p>PART A: 16 Ha (Qudsia ghat):</p> <p>[Average Progress: - 75%] (77%- C & 73%- H)</p> <ul style="list-style-type: none"> • The work of parking in progress at Nigam bodh ghat side. • The work of grit wash for garden well is in progress. • The first storey of hanging bell structure is completed at site • The work of granite cladding completed. <p>PART B: 50 Ha. (Includes Sur Ghat-13.6 Ha, Eco-trail- 33 Ha, Yamuna Bazaar- 3.4 Ha)</p> <p>[Average Progress: - 2.5%] (5%-C & 0%-H)</p> <ul style="list-style-type: none"> • Work awarded on 01st March 2023. Works to be undertaken. • Waterbody, parking, Eco-trail, Chatris and plantation works. 	<p>Overall project encroached area: - 4.90 Ha.</p> <ul style="list-style-type: none"> • Around 0.25 Ha. under litigation. • Next date for Demolition for the removal of the balanced area will be fixed after the present lease status is provided by L&DO. 	<p>Case no: W.P (C) 1980/2023 Case title: Paras Ram Dangal Society Court: Delhi High Court Panel lawyer: S/C ShobhanaTakiar with Kritika Gupta & ArkajKumar Next Date of Hearing: 02.02.2024</p> <p>Case no: RCA/SCJ 17/2022 Case title: Rajender Kumar S/o Mohar Singh Vs DDA Court: Tis Hazari Court Panel lawyer: Anupam Sharma Next date of Hearing- 23.02.2024</p> <p>Case no: IIC/LM (32198)2018 W.P.(C)9342/2018 Case title: Uday Raj &Others Vs GNCTD Court: Delhi High Court Panel lawyer: S/C ShobhanaTakiar with Kritika Gupta Next Date of Hearing: 30.01.2024</p> <p>Case no: W.P.(C)4637/2023 Case title: Jagatpur Harijan Joint Cooperative Farming Society vs L.&DO and other Court: Delhi High Court Panel lawyer: S/CShobhanaTakiar withKritika Gupta & ArkajKumar Next Date of Hearing: Withdrawn</p> <p>Case no: W.P.(C)2377/2023& CM Appl. 26530 /2023 Case title: Mahant Shri Naga Baba Bhola Giri V/s DM (Central) and Other Court: Delhi High Court Panel lawyer: S/C ShobhanaTakiar with Diksha Ladi Kakkar Next Date of Hearing: -10.05.2024.</p> <p>Case no: CS No. 1191/23 Case title: Ram Samujh Vs. The Vice Chairmen, DDA. Court: Tis Hazari Court Panel lawyer: Animesh Gaba Last Date of Hearing: 22.02.2024.</p> <p>Case no: Appt. No. 22/2023 Case title: Jagdev Vs. HLG &Ors.</p>

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				<p>Court: NGT Panel lawyer: Kritika Gupta & Latika Malhotra Last Date of Hearing: 03.04.2024.</p>
7.	Yamuna Vanasthali (236.5ha)	<p>[Average Progress: - 83.5%] (88%-Cand 79%-H)</p> <ul style="list-style-type: none"> Excavation of 6 water bodies and about 84% of pedestrian pathway works are complete. Spreading of moorum was underway. Removal of garbage/ malba deposited during flood is complete in most of the area. The repair of pathway is in progress. The work of entrance gate is in progress. 	<p>Under Progress (51-75%)</p> <ul style="list-style-type: none"> Around 13 Ha. under litigation. 220.8 Ha is cleared. Encroachment Free: 220.8Ha Encroached Area: - 15.7 Ha 	<p>Case no: W.P.(C)7135/2019 Case Title: Mangal Singh Vs DDA Court: Delhi High Court Panel lawyer: Manika Tripathi & Ashutosh Kaushik/Diksha Ladi Kakkar Next Date of Hearing: 20.02.2024 (Stay, status quo)</p> <p>Case no: W.P.(C)7542/2017 Case Title: Sachhi Shuruat Sewa Samiti (NGO) Vs DDA Court: Delhi High Court Panel lawyer: S/C Manika Tripathi & Diksha Ladi Kakkar Next Date of Hearing: 22.04.2024</p>
8.	Mayur Nature Park (397.75ha; 235ha under DDA) +162.75ha under UP Irrigation Deptt.)	<p>[Average Progress: - 0%] The physical land demarcation of DDA land completed. Revised landscape proposal is ready.</p>	<p>50% cleared. Exact area under litigation to be ascertained.</p> <ul style="list-style-type: none"> 119 Ha land denotified, physical demarcation completed 	<p>Case no: W.P.(C) 10900/2019/ Case Title: Yamuna Khadar Slum Union Vs DDA &Others. Court: Delhi High Court Panel lawyer: S/C ShobhanaTakiar withKritika Gupta & ArkajKumar Next date of hearing- 06.02.2024 (Status quo)</p> <p>Case no: W.P.(C)10918/2019/ Case Title: Chhote Lal Vs DDA &Others. Court: Delhi High Court Panel lawyer: Kritika Gupta with Arkaj Kumar Next date of hearing- 06.02.2024 (Status quo)</p> <p>Case no: W.P.(C)2504/23 Case Title: Udaiveer & Others V/S UOI (Union of India) & Others. Court: Delhi High Court Panel lawyer: Prabha Shay Kaur & Arkaj. Next date of hearing- 07.02.2024</p> <p>Case no: W.P.(C)7563/23 Case Title: Ramkishan & Others V/S UOI (Union of India) & Others. Court: Delhi High Court Panel lawyer: Prabha Shay Kaur & Arkaj. Next date of hearing- 30.01.2024</p>

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9.	Eco-tourism (30ha)	(Progress: - 0%) Proposal will be taken-up once the Zone 'O-II' is finalized after the notification of MPD-2041.	100% cleared	Court Case No. LPA No. 196/2023 Case Title: Randheer & Ors. Vs DDA (Bela Estate) Court: Delhi high Court Panel lawyer: S/C Shobhana Takiar with Arkaj Kurjar & Kritika Gupta Next date of hearing- DISPOSED OFF
10.	Hindon Sarovar (45ha: 15 ha under DDA+ 30 ha under UP irrigation land)	Progress: - 0%. NOC to the Pr. Secretary (Environment, Forests & Wild Life) has been withdrawn. Land to be taken back from Forest Department.	Detailed survey under progress.	

Encroachment Removal Drive from August 2022 to January 2024 (Annexure-II)

S. No.	Project/Location	Nature of Encroachment	Date of Encroachment Removal Drive	Remarks	Area Reclaimed
1.	Yamuna Vatika, Yamuna Pusta, New Delhi	02 Temples, 05 Majars	02.12.2023	Encroachment Removed	30.98 Sqm. (approx.)
2.	Yamuna Vanasthali, Geeta Colony & Shastri Park, Shahdara	01 Mazar, 05 Temples & other structures	01.12.2023	Encroachment Removed	2841 Sqm. (approx.)
3.	Yamuna River Road, Bank Enclave, Laxmi Nagar, Delhi (Asita East -UP Portion)	01 Mazar, 10 Temples	24.09.2023	Encroachment Removed	3670.02 Sqm. (approx.)
4.	New India Garden (Part of Amrut Bio-Diversity Park), near Millennium Depot	03 (Templs, Mazar with Madarsa)	10.02.2023	Structure Removed	6070.50 Sqm. (approx.)

Sl. No.	Name of Project/ Location	Total Area	Total area reclaimed (approx. in Acre)	Total No. of Jhuggies/ Structure/ Dairy Removed
1	Asita Part B	107 Ha.	35.40	1468
2	Asita West (Yamuna Vatika) (Part-A + B)	93+107 = 200 Ha.	14.08	695
3	Amrut Bio-Diversity (Eastern & Western Bank)	116.25 Ha.	7.79	315
4	Ghat Area	66 Ha.	5.69	200
5	Yamuna Vanasthali	236.50 Ha.	17.94	661
6	Eco-Tourism Area	30 Ha.	2.47	35
7	Kalindi Aviral Part A+Part B(Baansera)	263 Ha.	14.20	262
8	Mayur Nature Park	297 Ha.	192.00	6 no. dairy, 3 no. Cricket ground, cultivation and nursery
9	Hindon Cut	30 Ha.	1.31	20
10	Kalindi Biodiversity Park	115 Ha.	5.6	250 jhuggies and semi pakka structure